

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA,**

**ORIGINAL APPLICATION NO. 36 OF 2025/EZ**

(Under Section 18 read with Sections 14, 15 of National  
Green Tribunal Act 2010)

**IN THE MATTER OF:**

**ASHOK KHAMRI**

..... **APPLICANT**

**VERSUS**

The Chairman and Managing Director  
West Bengal Mineral Development and  
Trading Corporation Limited, And Ors....**RESPONDENTS**

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Trading Corporation Limited, And Ors;

.....RESPONDENTS

**SYNOPSIS**

The respondent no.1 have floated tenders and auction procedure for the Selection of Mine Developer and Operator (MDO) for several Sand Blocks to mine sand within Subarnarekha river, *District: Jhargram*, by The West Bengal Mineral Development and Trading Corporation Limited, (WBMDTCL) in violation of the Sustainable Sand Mining Guidelines 2016 and Enforcement and Monitoring Guidelines for sand Mining 2020. The WBMDTCL had floated tenders for different Sand Blocks, inter-alia, on the following amongst other: there are 13 (thirteen) sand blocks have fallen within river water lines, that can damage the river and the surrounding environment. The severity of the damage depends on the rate, type, and sustainability of the mining.

This e auction would lead to in stream mining, which may lead to bank erosion. Depletion of sand in the streambed and along coastal areas causes the deepening of rivers and estuaries, and the enlargement of river mouths and coastal inlets. Excessive in-stream sand mining is a threat to bridges, river banks and nearby structures. Sand mining also affects the adjoining groundwater system and the uses that local people make of the river.

More so, this is well settled law, that no sand mining is permitted within 300 metres, upstream and downstream, measured from the centre line of any bridge, regulator or similar hydraulic structure and from the end point of bank protection works.



And also No extraction of minerals other than river bed occurrence shall be allowed within fifty (50) metres from any road, public structure, embankment, railway line, bridge canal, road and other public works or buildings.

But the specific sand mining block so auctioned being Block Id No-MIN\_JH\_25; Sijua, Gopiballabpur, Dist- Jhargram, West Bengal is within the close vicinity to the guide Dam, which protects the nearby densely populated locality from the flood and other river occurrence hazards.

That the e-auction conducted by West Bengal Mineral Development and Trading Corporation Limited is completely illegal and the acts and conducts of the respondent authorities are beyond the scope and power envisaged under provisions of The West Bengal Minor Minerals Concession Rules, 2016, as well the Guidelines for Sand Mining Ministry of Environment, Forest and Climate change January, 2020.

That the acts and conducts of the respondent authorities are arbitrary, illegal and capricious inasmuch as in violation of the statute and the Guidelines for Sand Mining Ministry of Environment, Forest and Climate change, hence this Application.

Paushali Banerjee  
Advocate  
7 A, Kiron Shankar Roy Road,  
Kolkata-700001



**BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN  
ZONE BENCH, KOLKATA,**

**ORIGINAL APPLICATION NO. OF 2025/EZ**

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**ASHOK KHMARI,**

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The Chairman and Managing Director  
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**LIST OF DATES**

1.	July 20, 2021	The Sand Mining Policy, 2021 was promulgated. By virtue of the said policy, The West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL) was granted the absolute authority to implement the said policy.
2.	December 20, 2024	The West Bengal Mineral Development and Trading Corporation Limited by exercising the said power has floated tenders for the Selection of Selection of Mine Developer and Operator (MDO) for several Sand Blocks to mine sand from River bed of Subarnarekha, within <i>District: Jhargram.</i>
3.	January 24, 2025	The West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL) has conducted the electronic auctions for several sand mining blocks



**BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA,**

**ORIGINAL APPLICATION NO. OF 2022/EZ**

(Under Section 18 read with Sections 14, 15 of National Green Tribunal Act 2010)

**IN THE MATTER OF:**

Ashok Khamri,  
Vill-Nayabasan, P.O & P.S Gopiballavpur,  
District-Jhargram, PIN-721506;  
Email <poushali\_b@yahoo.com>: .....APPLICANT

VERSUS

1) West Bengal Mineral Development and Trading Corporation Limited, (WBMDTCL)

Through The Chairman and Managing Director  
3rd Floor, DJ -10 (WBIIDC Building) ,DJ Block, Sector II,  
Salt Lake City, Kolkata 700 091;  
email id: wbmdtcltd@gmail.com

2) Directorate of Mines and Minerals,  
Through The Director  
4, Abanindranath Tagore Sarani, 2nd floor,  
Kolkata - 700 016  
E- mail : [dir\[dot\]dmm-wb@nic.in](mailto:dir[dot]dmm-wb@nic.in)

3) Department of Environment, Government of West Bengal  
Through The Chief Environmental Engineer,  
Prani Sampad Bhaban, Block-LB-II  
5th Floor, Salt Lake Sector-3 Kolkata-700106;  
Email: [environmentwb@gmail.com](mailto:environmentwb@gmail.com)



4) The Ministry of Environment, Forest & Climate Change  
Government of India, Integrated Regional Office,  
Through The Deputy Director General of Forests (C)  
Kolkata IB – 198, Sector-III, Salt Lake City, Kolkata - 700106  
Email: [iro\[kolkata-mefcc\[at\]gov\[dot\]in](mailto:iro[kolkata-mefcc@gov.in])

5) The District Magistrate & Collector; Jhargram,  
1<sup>st</sup> Floor, New Administrative Building,  
P/O & Dist- Jhargram, PIN\_ 721507  
e mail- [jhargramdm@gmail.com](mailto:jhargramdm@gmail.com)

6) The Additional District Magistrate & District Land & land Reforms  
Officer, Jhargram,  
3<sup>rd</sup> Floor, New Administrative Building,  
P/O & Dist- Jhargram, PIN\_ 721507  
e-mail Id. [dlrojhargram@gmail.com](mailto:dlrojhargram@gmail.com)

7) Office of the Executive Engineer, Jhargram Irrigation Division  
Through Executive Engineer,  
Ghoradhara, Raghunathpur,  
Jhargram, West Bengal 721507  
e-mail – [eekcdvn5@gmail.com](mailto:eekcdvn5@gmail.com)

THE HUMBLE APPLICATION OF THE APPLICANT ABOVENAMED

**MOST RESPECTFULLY SHOWETH:**

1. THAT the address of the Applicants is as given above for the service of notice of this Application.



2. THAT the addresses of the Respondents are as given above for the service of notice of this Application.

3. THAT the Present Application is being filed Under Section 18(1) read with Sections 14, 15 of National Green Tribunal Act 2010 (hereinafter, the 'NGT Act') by the aggrieved persons, being person interested in the protection of the environment and ecology.

4. That the Applicant States that your Applicant is a law abiding citizen of India permanently residing at the respective addressee mentioned in the cause title hereinabove. The applicant is interested in the protection of the environment and in protection of the right to a clean environment guaranteed to them by the Constitution of India under Article 21 and in performance of his duty under Article 51. It is submitted that the present application has been seeking appropriate directions to protect the Damodar River running through the District of Bankura and other areas within West Bengal.

**5. BRIEF FACTS OF THE CASE:**

(a) Your petitioner states that on July 20, 2021, the Sand Mining Policy, 2021 was promulgated. By virtue of the said policy, West Bengal Mineral Development and Trading Corporation Limited, (WBMDTCL) was granted the absolute authority to implement the said policy. For the brevity of expression herein after referred to as (WBMDTCL).

WBMDTCL is acting beyond the scope and power envisaged under provisions of The West Bengal Minor Minerals Concession Rules, 2016, as well the Guidelines for Sand Mining Ministry of Environment, Forest and Climate change January, 2020.



(b) That your applicant states the West Bengal Mineral Development and Trading Corporation Limited on December 20, 2024 has floated tenders for e-auction to select Mine Developer and Operator (MDO) for several Sand Blocks to mine sand from River Subarnarekha, within District: Jhargram., for the period of 5 years. And the date of electronic auction was scheduled on January 24, 2025.

Copy of the e auction of Subarnarekha River Sand Blocks, within District- Jhargram is annexed herewith and marked as **Annexure A**.

(c) The Applicant states that The WBMDTCL had floated tenders for different Sand Blocks, inter-alia, on the following amongst other: there are 13 (thirteen) sand blocks have fallen within the river and not river bed.

The details of said 13 (thirteen) sand blocks are listed below (hereinafter referred to as the said blocks);

**Table of Sand Block**

SL. No	Block ID:	Sand block area	Estimated Annual Mineable Reserves (Cr. Cft.):	Related page in the annexed tender this application
1	MIN_JH_22	28.14 Ha	1.590 Cr. Cft.	158
2	MIN_JH_23A	22.04 Ha	1.244 Cr. Cft.	159
3	MIN_JH_25	29.51 Ha	1.666 Cr. Cft.	160
	MIN_JH_26B	22.74 Ha	1.284 Cr. Cft.	161
5	MIN_JH_31D	21.00 Ha	1.396 Cr. Cft.	162
6	MIN_JH_31F	21.00 Ha	1.396 Cr. Cft.	1t3
7	MIN_JH_32B	21.00 Ha	1.396 Cr. Cft.	164
8	MIN_JH_32C	21.00 Ha	1.396 Cr. Cft.	165
9	MIN_JH_33C	22.41 Ha	1.266 Cr. Cft.	166
10	MIN_JH_33D	25.52 Ha	1.424 Cr. Cft.	167



11	MIN_JH_34A	28.88 Ha	1.630 Cr. Cft.	168
12	MIN_JH_34B	28.37 Ha	1.602 Cr. Cft.	169
13	MIN_JH_38A	30.57 Ha	1.726 Cr. Cft.	170

(d) The aforementioned tenders are floated for the said sand block and the highest bidder amongst the empaneled Mine Developer and Operator (MDO) participating in the e auction are awarded the specific sand block. The process of the e auction from the selected Mine Developer and Operator (MDO) is enumerated in the selection process of the Mine Developer and Operator (MDO).

A copy of the relevant pages of the notice inviting expression of interest notice inviting expression of interest for empanelment of operators for excavation and transportation of sand from sand mines to stock-yards/depots, setting up and maintenance of stock-yards/depots, loading sand on the vehicle and sale of sand to end-consumer in the state of west bengalis annexed herewith and marked as **Annexure B**.

(e) The Applicant states that that allotment of such sand mining blocks within river water lines can damage the river and the surrounding environment. The maps annexed with the tender document, specifically Block Id MIN\_JH\_22; MIN\_JH\_23A; MIN\_JH\_25; MIN\_JH\_26B; MIN\_JH\_31D; MIN\_JH\_31F; MIN\_JH\_32B; MIN\_JH\_32C; MIN\_JH\_33C; MIN\_JH\_33D; MIN\_JH\_34A; MIN\_JH\_34B; MIN\_JH\_38A clearly show that the sand blocks are inside the river.

(f) The Applicant states that mining inside the river cannot be allowed as it violates all the Environmental laws and the severity of the damage depends on the rate, type, and sustainability of the mining. The most destructive one as it comprises the extraction of



sand from the entire active channel. Indiscriminate river sand mining directly influences the shape of the riverbed. This often results in many indirect and cumulative effects on the physical characteristics and the dynamic equilibrium of erosion and sedimentation of a river.

(g) The Applicant states that according to the guidelines for Sand Mining Ministry of Environment, Forest and Climate change January, 2020;

"Mining within or near riverbed has a direct impact on the stream's physical characteristics, such as channel geometry, bed elevation, substratum composition and stability, in-stream roughness of the bed, flow velocity, discharge capacity, sediment transport capacity, turbidity, temperature etc. Alteration or modification of the above attributes may cause an impact on the ecological equilibrium of the riverine regime, disturbance in channel configuration and flow-paths. This may also cause an adverse impact on in-stream biota and riparian habitats. It is assumed that the riparian habitat disturbance is minimum if the replenishment is equal to excavation for a given stretch. Therefore, to minimize the adverse impact arising out of sand mining in a given river stretch, it is imperative to have a study of replenishment of material during the defined period."

This is the admitted fact that in stream mining lowers the stream bottom, which may lead to bank erosion. Depletion of sand in the streambed and along coastal areas causes the deepening of rivers and estuaries, and the enlargement of river mouths and coastal inlets.

Further to state that excessive in-stream sand mining is a threat to bridges, river banks and nearby structures. Sand mining also affects



the adjoining groundwater system and the uses that local people make of the river.

Copy of the site plans 13 (thirteen) said mining Plots covering Subarnarekha river water lines within Jhargram District are enclosed here with taken from the Tendered document and collectively marked as **Annexure C.**

(h) The Applicant further state that, the acts and conducts of the respondent authorities are beyond the scope and power envisaged under provisions of The West Bengal Minor Minerals Concession Rules, 2016, as well the Guidelines for Sand Mining Ministry of Environment, Forest and Climate change January, 2020, by auctioning the specific sand mining block being Sand Block Id No-MIN\_JH\_25; within Sijua mouza, Gopiballabpur, Dist- Jhargram, West Bengal is within the close vicinity to the guide Dam, which protects the nearby densely populated locality from the flood and other river occurrence hazards.

Copy of the site plan of sand block MIN\_JH\_25 within Sijua mouza, Gopiballabpur, Dist- Jhargram is enclosed here with taken from the Tendered document and marked as **Annexure D.**

Photography of the nearby guide dam is enclosed here with and marked as **Annexure E.**

(i) The Applicant further state that, in accordance to the W.B Minor Mineral Concession Rules 2016 within CHAPTER-II; Under Rule 3. Prohibition on mining under specified conditions.-Sub rule (3) reads as follows;



"No mining of river bed occurrences shall be allowed within 300 meters, upstream and downstream, measured from the center line of any bridge, regulator or similar hydraulic structure and from the end point of bank protection works."

And sub rule (7) - "No extraction of minerals other than river bed occurrence shall be allowed within fifty (50) meters from any road, public structure, embankment, railway line, bridge canal, road and other public works or buildings."

(j) That the Applicant states that not only that the plots are illegally auctioned and are within the river itself, but the Block Id No-MIN\_JH\_25; Sijua, Gopiballabpur, Dist- Jhargram, is close to the river guide dam. This extraction from the sand block structures will not only disrupt the flows but also sediment transport. Coupled with unchecked sand mining, this river may lose its original characteristics and habitats causing great irreversible damage.

(k) That the Applicant states that such illegal removal of sand from the river water body near the guide dam, and transportation of overloaded vehicles full of sand therefrom, causing degradation of the riparian of river beds, such wrongful acts are not only damaging the river banks, but also lowering the water levels surrounding vast areas.

(l) That on the self same facts and cause of action no application was moved earlier or at all before any other Court and this application was not moved before any other Court.

(m) That there is no other alternative legal remedy and the remedy sought for herein would be adequate full and complete.

(n) The balance of convenience lies in favour of the Applicant and the Applicant shall suffer irreparable loss and injury if the relief as prayed before this Hon'ble Tribunal is not granted.



**6. GROUNDS :**

i. FOR THAT the Sand Policy, 2021 and West Bengal Sand (Mining, Transportation, Storage and Sale) Rules, 2021 both grants unfettered right on the WBMDTCL to exploit a natural resource most arbitrarily and whimsically.

ii. FOR THAT the Sand Policy, 2021 and West Bengal Sand (Mining, Transportation, Storage and Sale) Rules, 2021 empowers WBMTDCL to create sub agency or sub lease which is not permissible under the Mines & Minerals (Development & Regulation) Act, 1957, thus it is illegal.

iii. FOR THAT the acts and conducts of Respondent authorities, specially "WBMDTCL" are capricious, fraudulent and/or illegal inasmuch as the tender was floated with an intention of massive removal of river bed materials for several Sand Blocks from River Subarnarekha, within District: Jhargram, inter-alia amongst others: there are 13 (thirteen) such sand blocks those have fallen within river water lines.

v. FOR THAT allotment of such sand mining blocks within the river water itself that can damage the river and the surrounding environment. The severity of the damage depends on the rate, type, and sustainability of the mining.

vi. FOR THAT the Respondent authorities have failed to appreciate that, in stream Sand mining adversely behaves with changing river system, especially in the bed load transport process.

vii. FOR THAT the acts and conducts of the respondent authorities are arbitrary, malafide and vexatious inasmuch as in violation to the guidelines provided by the MoEF&CC in the Sustainable Sand Mining



Management Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining, 2020.

viii. FOR THAT WBMDTCL has floated the said tender for e-auction beyond the scope and power envisaged under provisions of The West Bengal Minor Minerals Concession Rules, 2016, as well the Guidelines for Sand Mining Ministry of Environment, Forest and Climate change January, 2020, by auctioning the specific sand mining block being Sand Block Id No- MIN\_JH\_25; within Sijua mouza, Gopiballabpur, Dist- Jhargram, West Bengal is within the close vicinity to the guide Dam, which protects the nearby densely populated locality from the flood and other river occurrence hazards.

ix. FOR THAT the manner, in which the Respondent authorities have deliberately abused their respective delegated powers by indiscriminate river sand mining directly, influences the shape of the riverbed. This often results in many indirect and cumulative effects on the physical characteristics and the dynamic equilibrium of erosion and sedimentation of a river, and will cause an adverse impact over the ecological balance.

x. FOR THAT the respondent authorities failed to appreciate that in accordance with Sustainable Sand Mining Management Guidelines for Sand Mining, 2020 and also in accordance to the WB Minor Mineral Concession Rules 2016 within CHAPTER-II; Under Rule 3. Prohibition on mining under specified. conditions.-Sub rule (3) reads as follows;

"No mining of river bed occurrences shall be allowed within 300 metres, upstream and downstream, measured from the center line of any bridge, regulator or similar hydraulic structure and from the end point of bank protection works."



And sub rule (7) – “No extraction of minerals other than river bed occurrence shall be allowed within fifty (50) metres from any road, public structure, embankment, railway line, bridge canal, road and other public works or buildings.”

xii. FOR THAT It can be gleamed from the overall periphery of the said Policy and Rules of 2021, that the ultimate sole motive is to make WBMTDCL as ultimate unquestionable authority, only to rob off sand from each and every river beds throughout West Bengal by unlawful and unscientific manner, only to escalate Government revenues. And therefore for the sake of environment, entire activities of WBMTDCL for removal of sand and/or dredging should be checked. Otherwise there is immense risk of environmental disruption through adverse dramatic impacts on river morphology, ecosystem, hydrology and environment.

#### **7. LIMITATION**

The Applicant declares that the cause of action in the instant case, accrues and continues from day-to-day, Such cause of action is renewing on a day-to-day basis and as such the question of applicability of the limitation prescribed in Section 14 (3) of the National Green Tribunal Act, 2010 does not arise.

#### **8. INTERIM RELIEF:**

Pending disposal of the application, under the circumstances as aforesaid the applicant most humbly prays before this Hon'ble Tribunal may be pleased to:

1a. Direct the Respondent Authorities to restrain from extracting sand from the said 13 (Thirteen) sand Blocks-



MIN\_JH\_22, MIN\_JH\_23A, MIN\_JH\_25, MIN\_JH\_26B, MIN\_JH\_31D, MIN\_JH\_31F, MIN\_JH\_32B, MIN\_JH\_32C MIN\_JH\_33C, MIN\_JH\_33D, MIN\_JH\_34A, MIN\_JH\_34B, MIN\_JH\_38A of the Subarnarekha River, within District: Jhargram.

1b. And such further order or orders as may be fit proper and necessary in the facts and circumstances of the case.

### 9. PRAYER

In view of the above facts and circumstances it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

A. Stay on illegally auctioned sand blocks from extractions of sand from the said 13 (Thirteen) sand Blocks-

MIN\_JH\_22, MIN\_JH\_23A, MIN\_JH\_25, MIN\_JH\_26B, MIN\_JH\_31D, MIN\_JH\_31F, MIN\_JH\_32B, MIN\_JH\_32C MIN\_JH\_33C, MIN\_JH\_33D, MIN\_JH\_34A, MIN\_JH\_34B, MIN\_JH\_38A of the Subarnarekha River, within District: Jhargram.

B. Stay on the tender floated by West Bengal Mineral Development and Trading Corporation Limited, (for the brevity of expression herein after will refer to as "WBMDTCL") on December 20, 2024 for the Selection of Mine Developer and Operator (MDO) for several Sand Blocks to mine sand from River Subarnarekha, within District: Jhargram.

C. Direct the Respondent Authorities to disclose and place on record the strategy/scheme of the said Tender documents for Selection of Mine Developer and Operator (MDO) for the said 13 (Thirteen) sand Blocks- MIN\_JH\_22, MIN\_JH\_23A, MIN\_JH\_25, MIN\_JH\_26B, MIN\_JH\_31D, MIN\_JH\_31F, MIN\_JH\_32B, MIN\_JH\_32C



MIN\_JH\_33C, MIN\_JH\_33D, MIN\_JH\_34A, MIN\_JH\_34B,  
MIN\_JH\_38A of the Subarnarekha River, within District: Jhargram.,  
and report the same to this Hon'ble Tribunal;

*(Handwritten signature)*

Signature of Applicants

#### VERIFICATION

I, Ashok Khamri, Son of Bankim Khamri, aged about 65 years, by occupation- Business; residing at Vill-Nayabasan, P.O & P.S Gopiballavpur, District-Jhargram, PIN-721506, do hereby verify that the contents of paras 1 to 6 are true to my personal knowledge and rest of the paragraphs are my humble submissions and that I have not suppressed any material fact;

Date: 14<sup>th</sup> day of February, 2025,  
Place: Kolkata

*(Handwritten signature)*

Signature of the applicant

*Identified by me  
Paushali Banerjee  
Advocate*



23.02.2025

## AFFIDAVIT

I, Ashok Khamri, Son of Bankim Khamri, aged about 65 years, by occupation- Business; residing at Vill-Nayabasan, P.O & P.S Gopiballavpur, District-Jhargram, PIN-721506, do hereby solemnly affirm and say as follows:-

1. That I am the petitioner in this case and I am well acquainted with the facts and circumstances of this case and I am competent to swear this affidavit.

2. That the circumstances made in paragraphs 1 to 6 are true to my knowledge and the rest are my humble submissions before this Hon'ble Court.

Prepared in my Office

*Panshali Banerjee*  
Advocate

*बचकाने के लिए*

The deponent is known to me,

Solemnly affirmed before me

This the 14<sup>th</sup> day of February, 2025,

Solemnly Affirm & Declared  
Before Me on Identification  
of Ld. Advocate

*Shyam Narayan Pandey*  
SHYAM NARAYAN PANDEY  
NOTARY, GOVT. OF INDIA  
REGN. NO. 13824/2018

14.02.2025



14 FEB 2025



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_20\_20122024\_B01 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_20_20122024_B01 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_21A <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 27.57 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.544 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,26,57,000 /- (INR One Crore Twenty six Lakh Fifty Seven Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

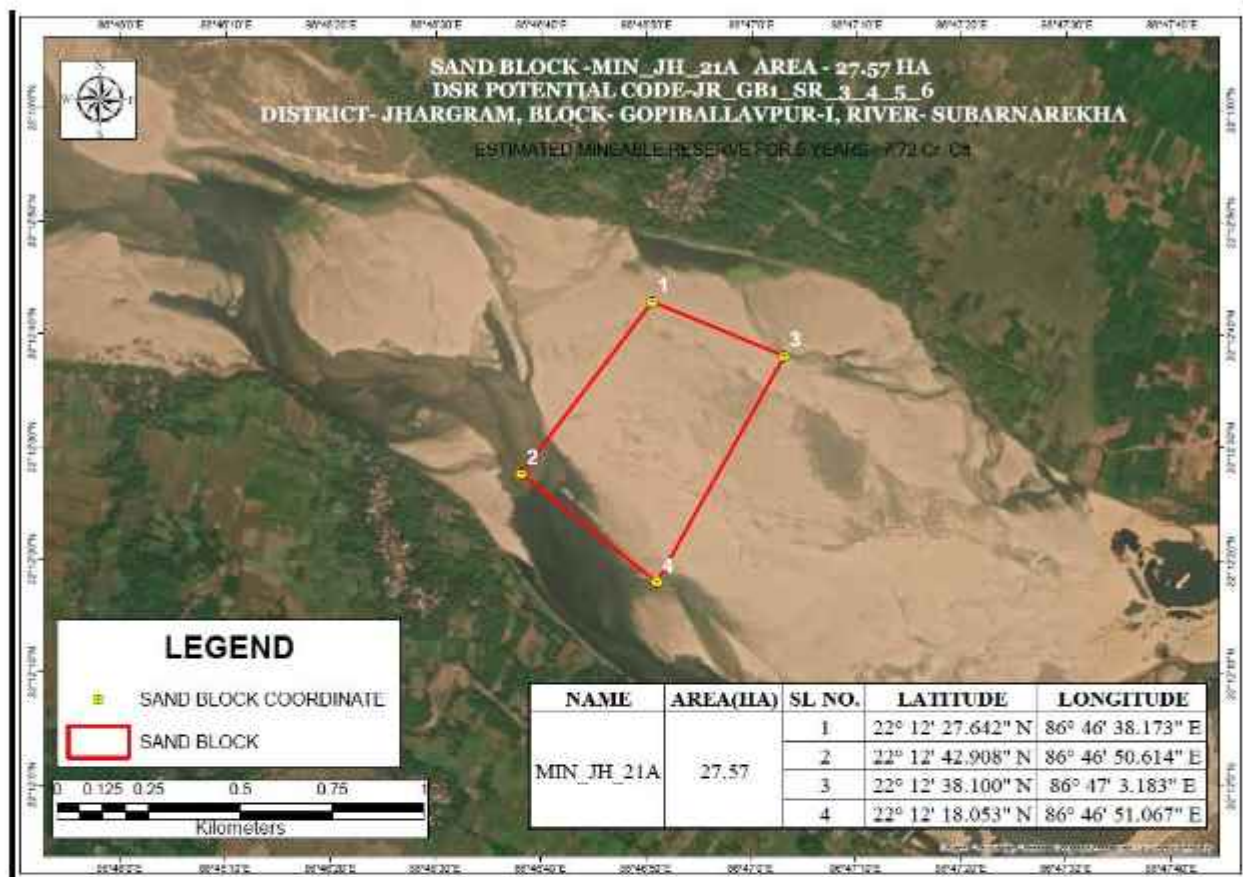
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 12:10 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4240			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,26,57,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	 JHG_20_20122024_B01_Revised.pdf	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	399.48
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_21\_20122024\_B02 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_21_20122024_B02 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_21B <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 25.37 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.432 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,17,39,000/- (INR One Crore Seventeen Lakh Thirty Nine Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

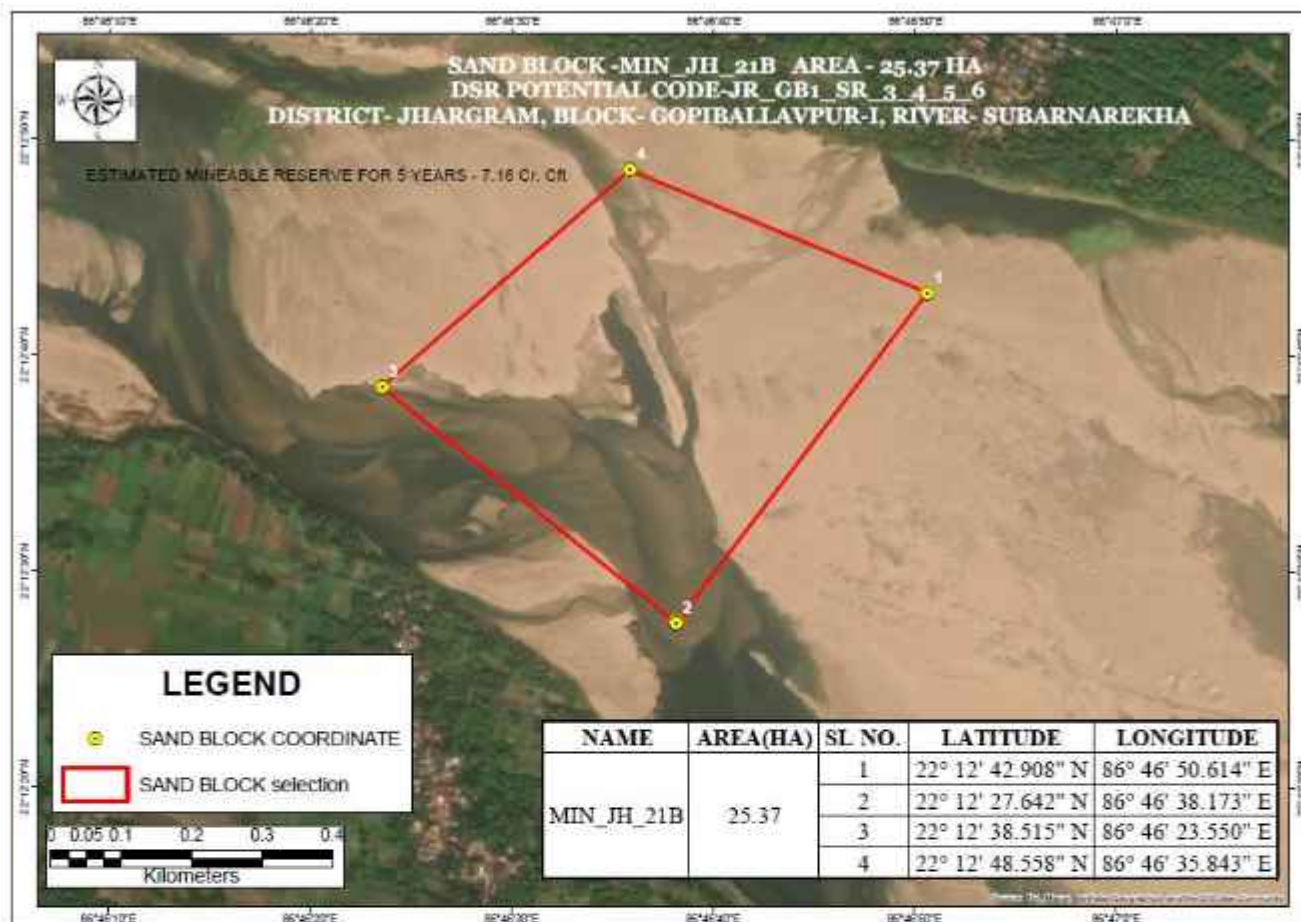
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

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1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 12:12 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4244			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,17,39,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_21_20122024_B02.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	348.41
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_22\_20122024\_B03 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_22_20122024_B03 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<i>Block ID:</i> MIN_JH_22 <i>Category:</i> B <i>District:</i> Jhargram <i>River:</i> Subarnarekha <i>Sand block area</i> 28.14 Ha <i>Estimated Annual Mineable Reserves (Cr. Cft.):</i> 1.590 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,30,34,000/- (INR One Crore Thirty Lakh Thirty Four Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

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Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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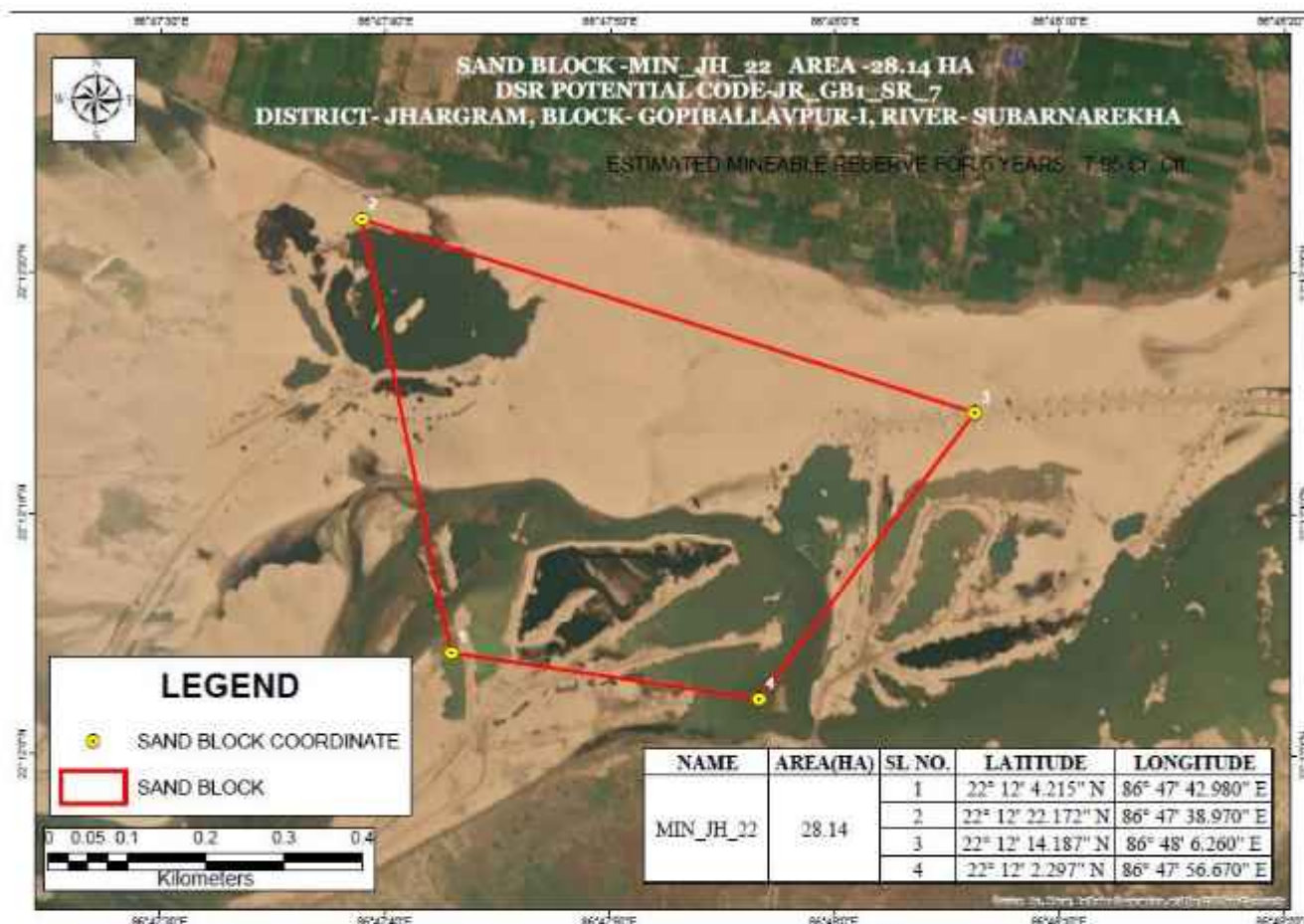
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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 12:13 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4246			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,30,34,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_22_20122024_B03.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	352.82
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_23\_20122024\_B04 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_23_20122024_B04 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	<b>Block ID:</b> MIN_JH_23A <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 22.04 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.): 1.244 Cr. Cft.</b>
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
Earnest Money Deposit	INR 1,01,98,000/- (INR One Crore One Lakh Ninety Eight Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
Online Pre-Bid conference	31.12.2024 at 14.00 Hrs.
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
Last Date/Time for submission of documents through Online Mode	16.01.2025 up to 16:00 Hrs.
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Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

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Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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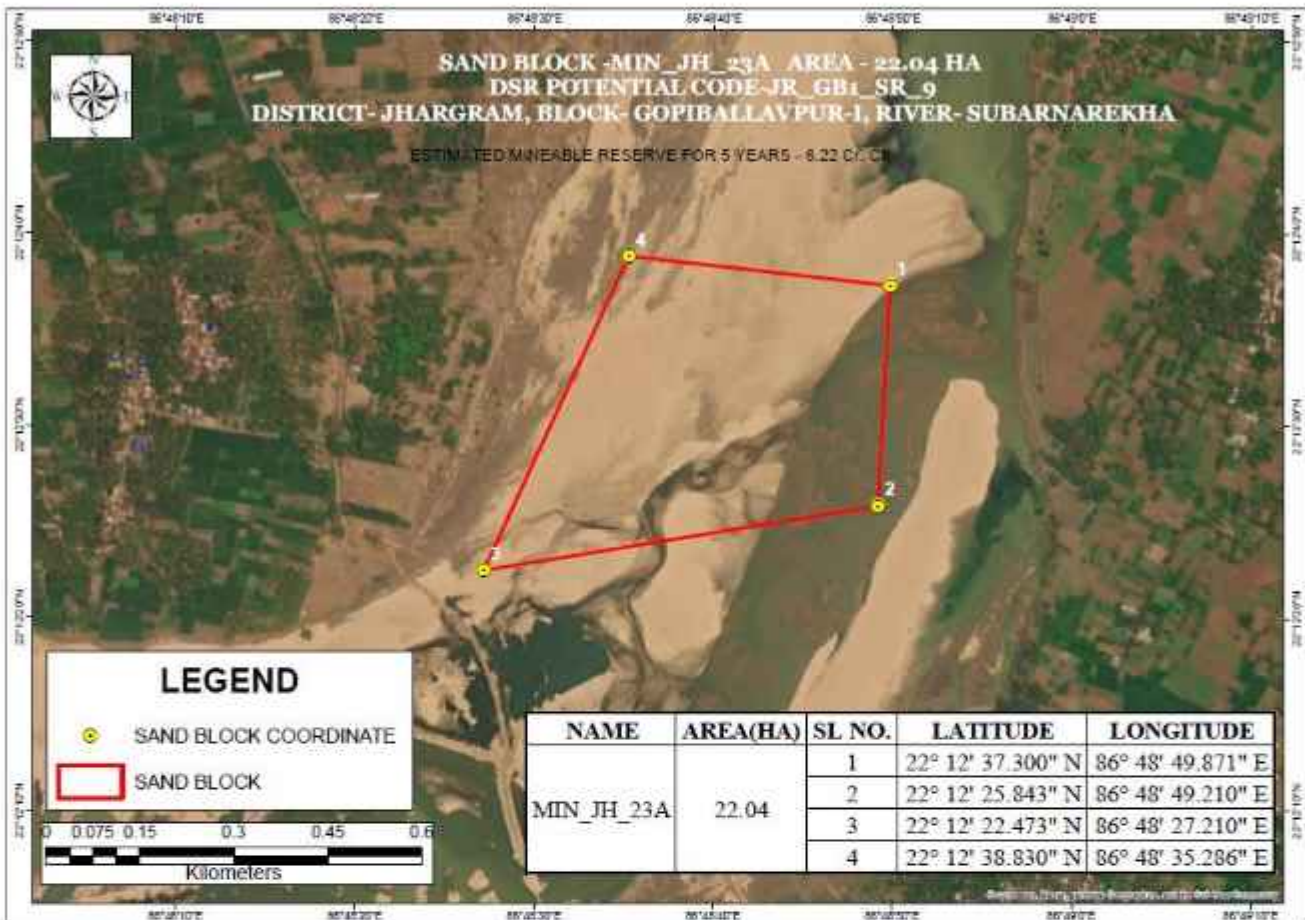
### **Document to be submitted online**





1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		<b>eAuction India</b> <b>Auction Details</b>		
		 Print 21-Dec-2024 12:18 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4249			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,01,98,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_23_20122024_B04.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	362.44
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_27\_20122024\_B05 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_27_20122024_B05 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<i>Block ID:</i> MIN_JH_25 <i>Category:</i> B <i>District:</i> Jhargram <i>River:</i> Subarnarekha <i>Sand block area</i> 29.51 Ha <i>Estimated Annual Mineable Reserves (Cr. Cft.):</i> 1.666 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,36,57,000/- (INR One Crore Thirty Six Lakh Fifty Seven Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

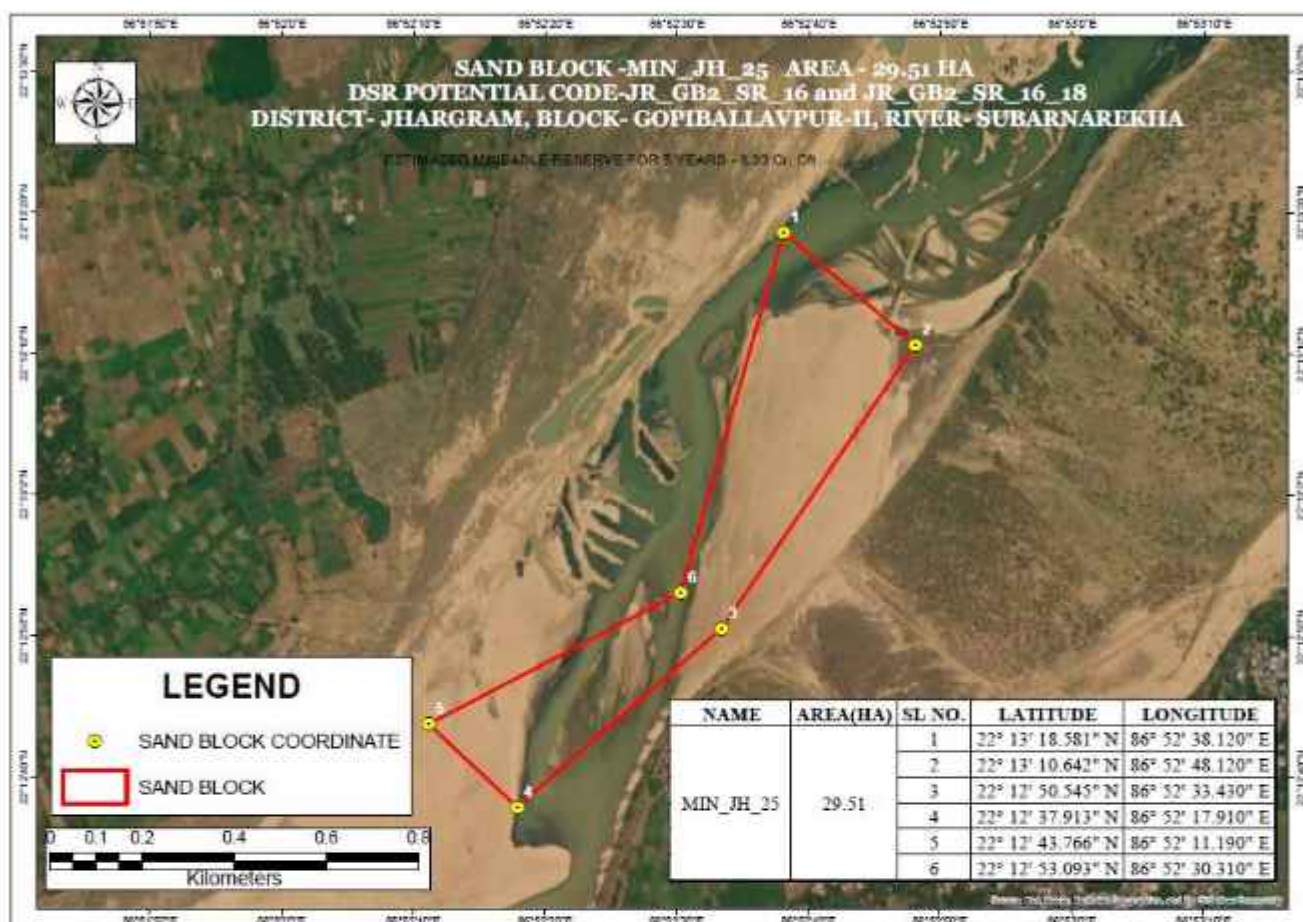
### **Document to be submitted online**





1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

## Geo-reference co-ordinate of the sand block



		<b>eAuction India</b> <b>Auction Details</b>		
		 Print 21-Dec-2024 12:19 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4252			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,36,57,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_27_20122024_B05.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	368.14
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_28\_20122024\_B06 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_28_20122024_B06 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<i>Block ID:</i> MIN_JH_26A <i>Category:</i> B <i>District:</i> Jhargram <i>River:</i> Subarnarekha <i>Sand block area</i> 29.24 Ha <i>Estimated Annual Mineable Reserves (Cr. Cft.):</i> 1.652 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,35,42,000/- (INR One Crore Thirty Five Lakh Forty Two Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

### **Document to be submitted online**





1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		<b>eAuction India</b> <b>Auction Details</b>		
		 Print 21-Dec-2024 12:22 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4254			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,35,42,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_28_20122024_B06.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	361.86
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_29\_20122024\_B07 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_29_20122024_B07 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<i>Block ID:</i> MIN_JH_26B <i>Category:</i> B <i>District:</i> Jhargram <i>River:</i> Subarnarekha <i>Sand block area</i> 22.74 Ha <i>Estimated Annual Mineable Reserves (Cr. Cft.):</i> 1.284 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,05,26,000/- (INR One Crore Five Lakh Twenty Six Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

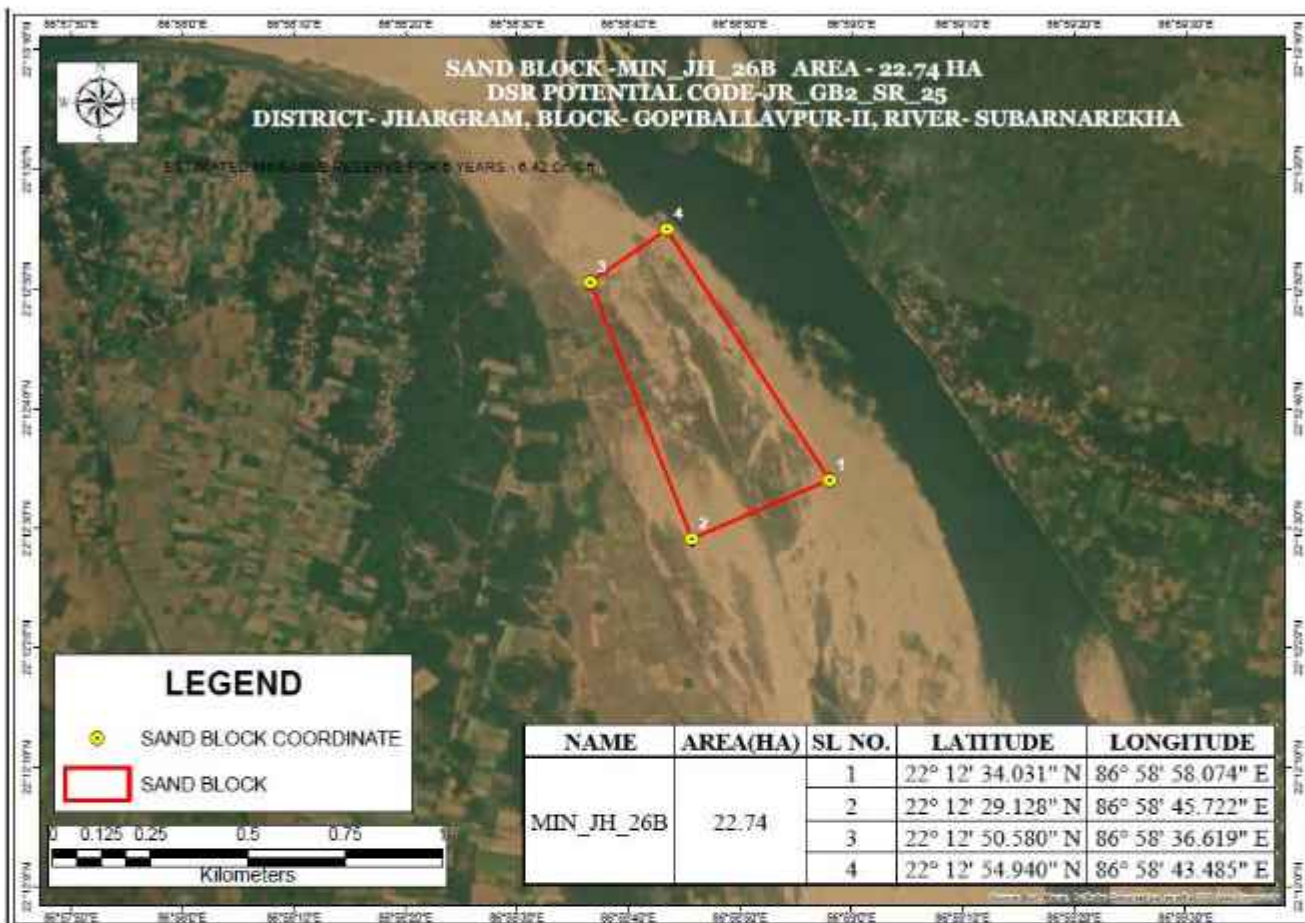
### **Document to be submitted online**





1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		<b>eAuction India</b> <b>Auction Details</b>		
		 Print 21-Dec-2024 12:23 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4257			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,05,26,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_29_20122024_B07.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	362.43
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_30\_20122024\_B08 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_30_20122024_B08 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<i>Block ID:</i> MIN_JH_27 <i>Category:</i> B <i>District:</i> Jhargram <i>River:</i> Subarnarekha <i>Sand block area</i> 25.18 Ha <i>Estimated Annual Mineable Reserves (Cr. Cft.):</i> 1.422 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,16,57,000/- (INR One Crore Sixteen Lakh Fifty Seven Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 12:25 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4260			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,16,57,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_30_20122024_B08.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	349.37
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_33\_20122024\_B09 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_33_20122024_B09 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	<b>Block ID:</b> MIN_JH_33C <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 22.41 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.266 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
Earnest Money Deposit	INR 1,03,78,000/- (INR One Crore Three Lakh Seventy Eight Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
Online Pre-Bid conference	31.12.2024 at 14.00 Hrs.
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
Last Date/Time for submission of documents through Online Mode	16.01.2025 up to 16:00 Hrs.
Last Date/Time for submission of documents through Offline Mode	16.01.2025 up to 17:00 Hrs.
Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

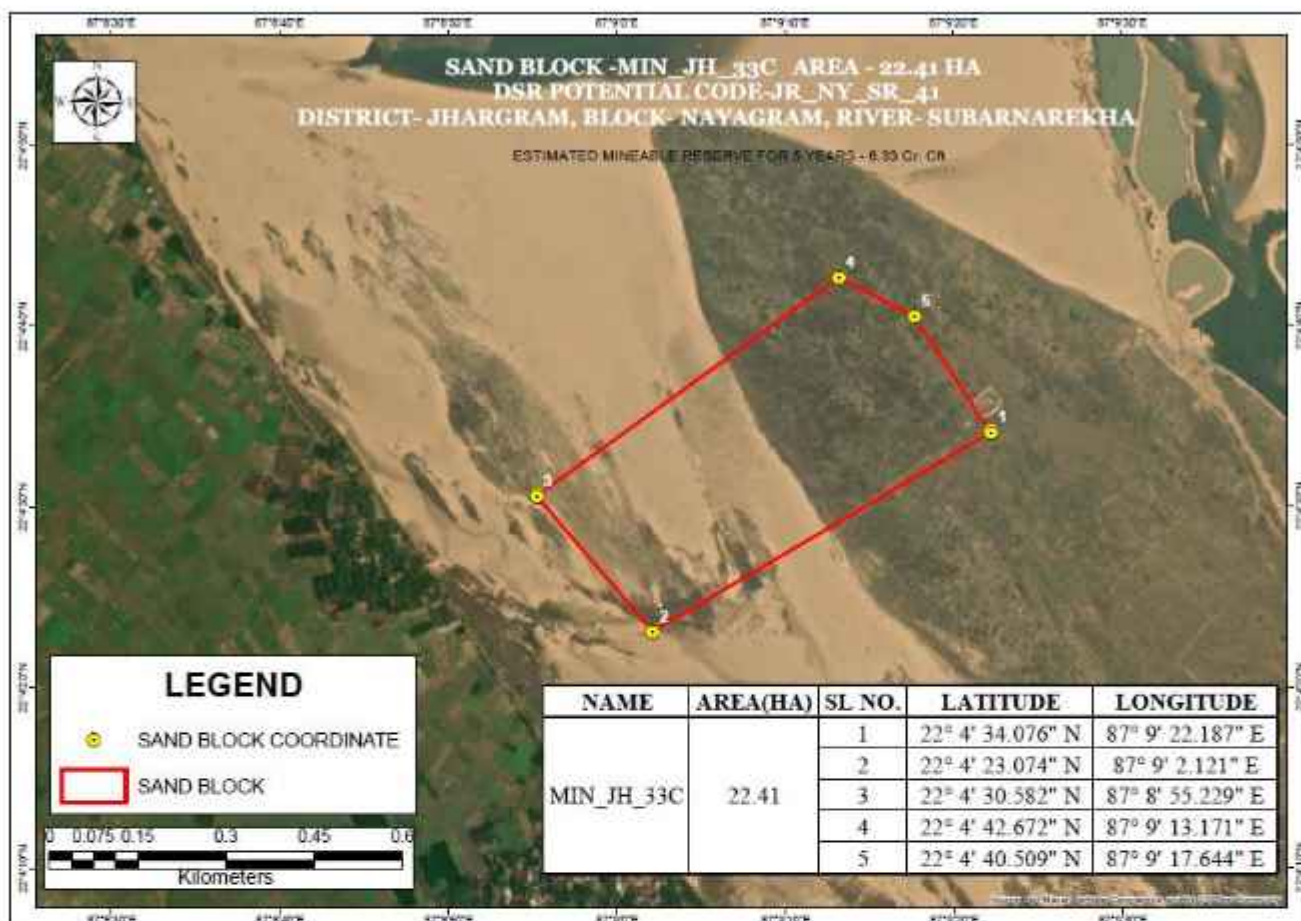
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 12:26 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4263			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,03,78,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_33_20122024_B09.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	356.19
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

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**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_34\_20122024\_B10 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_34_20122024_B10 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	<b>Block ID:</b> MIN_JH_33D <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 25.52 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.424 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
Earnest Money Deposit	INR 1,16,73,000/- (INR One Crore Sixteen Lakh Seventy Three Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
Online Pre-Bid conference	31.12.2024 at 14.00 Hrs.
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
Last Date/Time for submission of documents through Online Mode	16.01.2025 up to 16:00 Hrs.
Last Date/Time for submission of documents through Offline Mode	16.01.2025 up to 17:00 Hrs.
Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

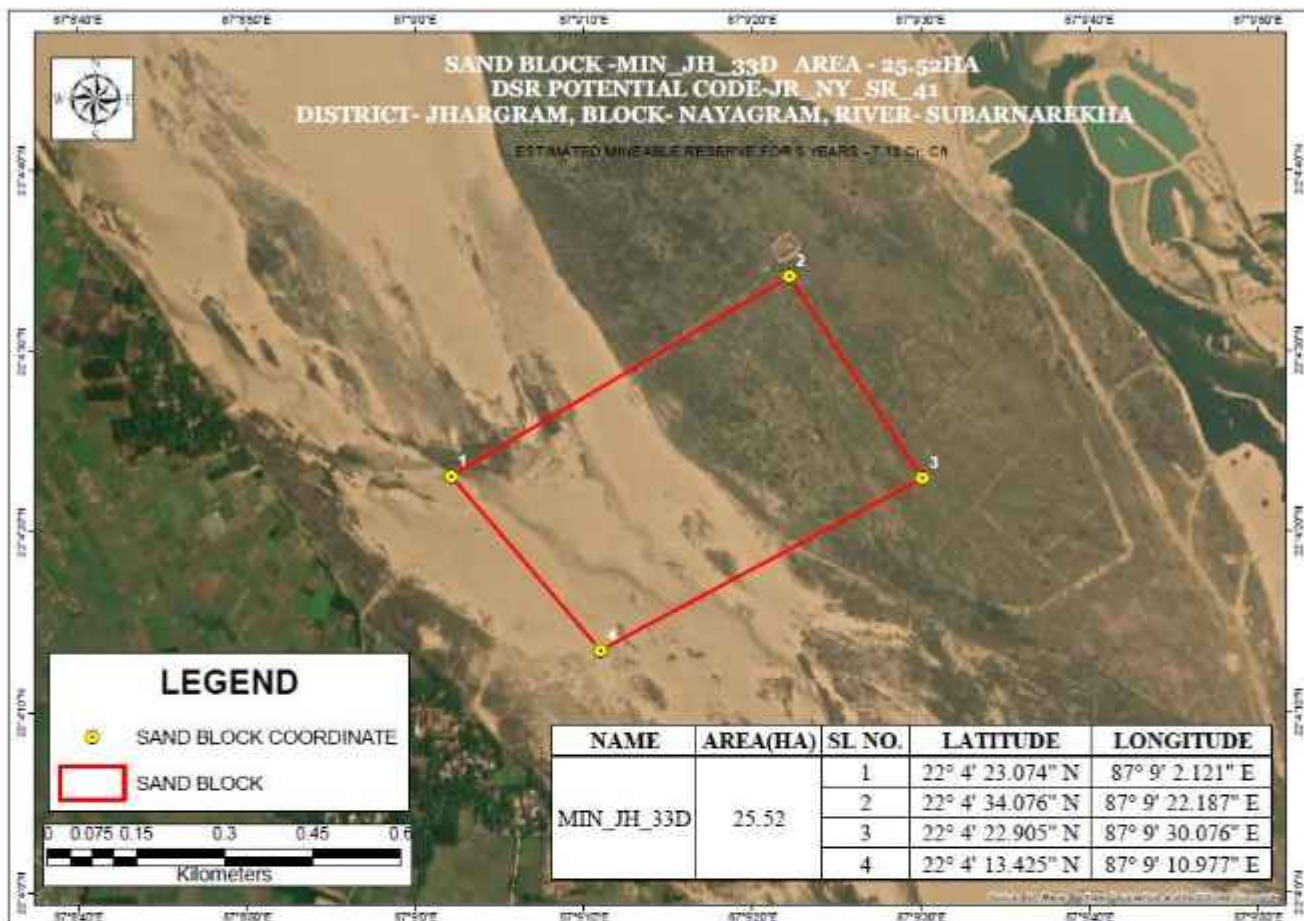
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
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### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 12:27 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4264			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,16,73,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_34_20122024_B10.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	359.47
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_37\_20122024\_B11 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_37_20122024_B11 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_38A <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 30.57 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.726 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,41,49,000/- (INR One Crore Forty One Lakh Forty Nine Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

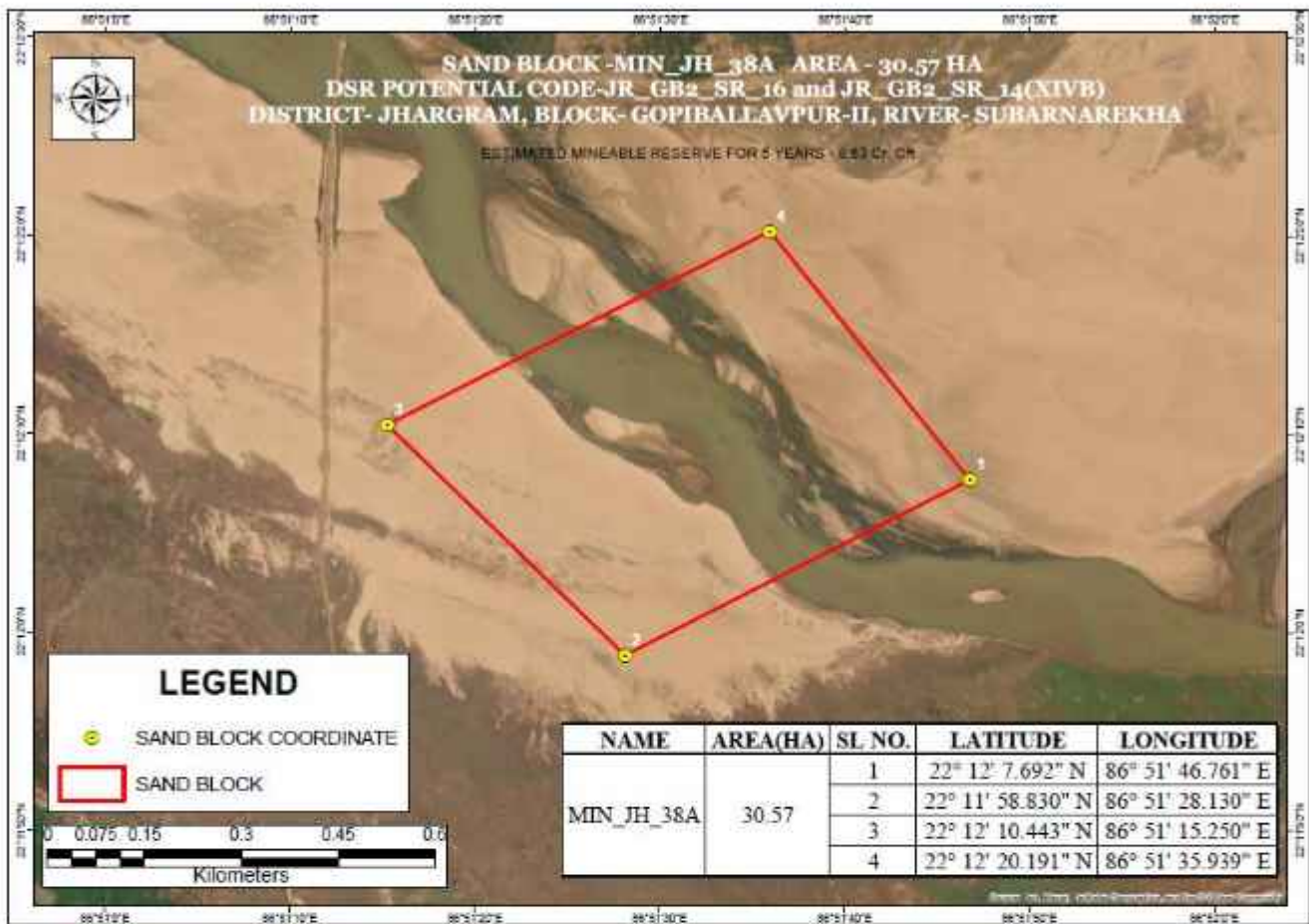
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 12:28 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4265			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,41,49,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_37_20122024_B11.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	346.31
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_51\_20122024\_B21 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_51_20122024_B21 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_32C <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 21.00 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.396 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

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Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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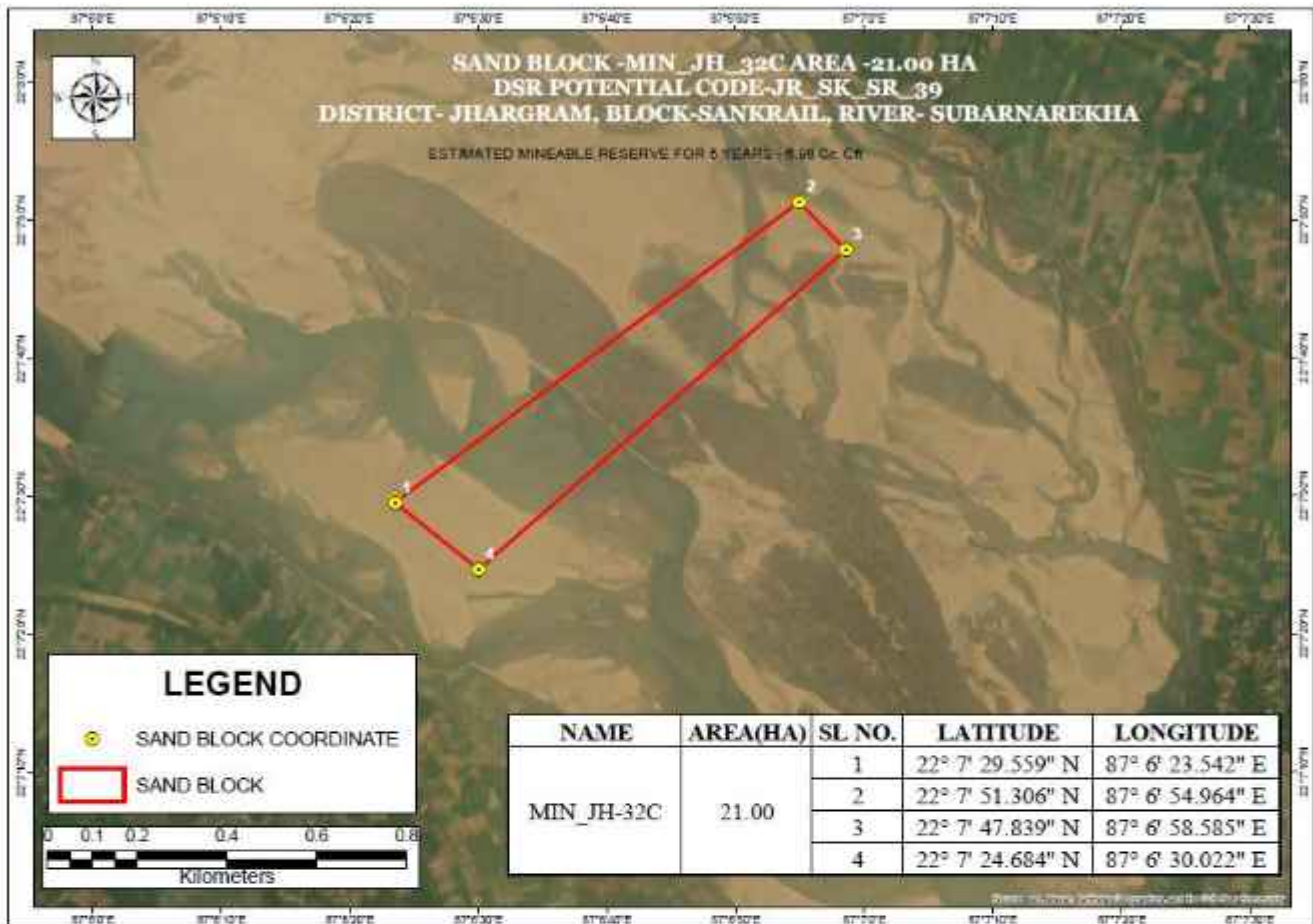
### **Document to be submitted online**





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2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

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### Geo-reference co-ordinate of the sand block



		<b>eAuction India</b> <b>Auction Details</b>		
		 Print 21-Dec-2024 12:29 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4266			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand block in Jhargram district			
<b>Details</b>	RFP for Selection of MDO for sand block in Jhargram district	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_51_20122024_B21.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargam District	345.23
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTC LTD WBIIDC Building 3rd Floor, DJ-10, Sector-II, Salt Lake, Kolkata- 700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_48\_20122024\_B20 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_48_20122024_B20 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_31F <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 21.00 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.396 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
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<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
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<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

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Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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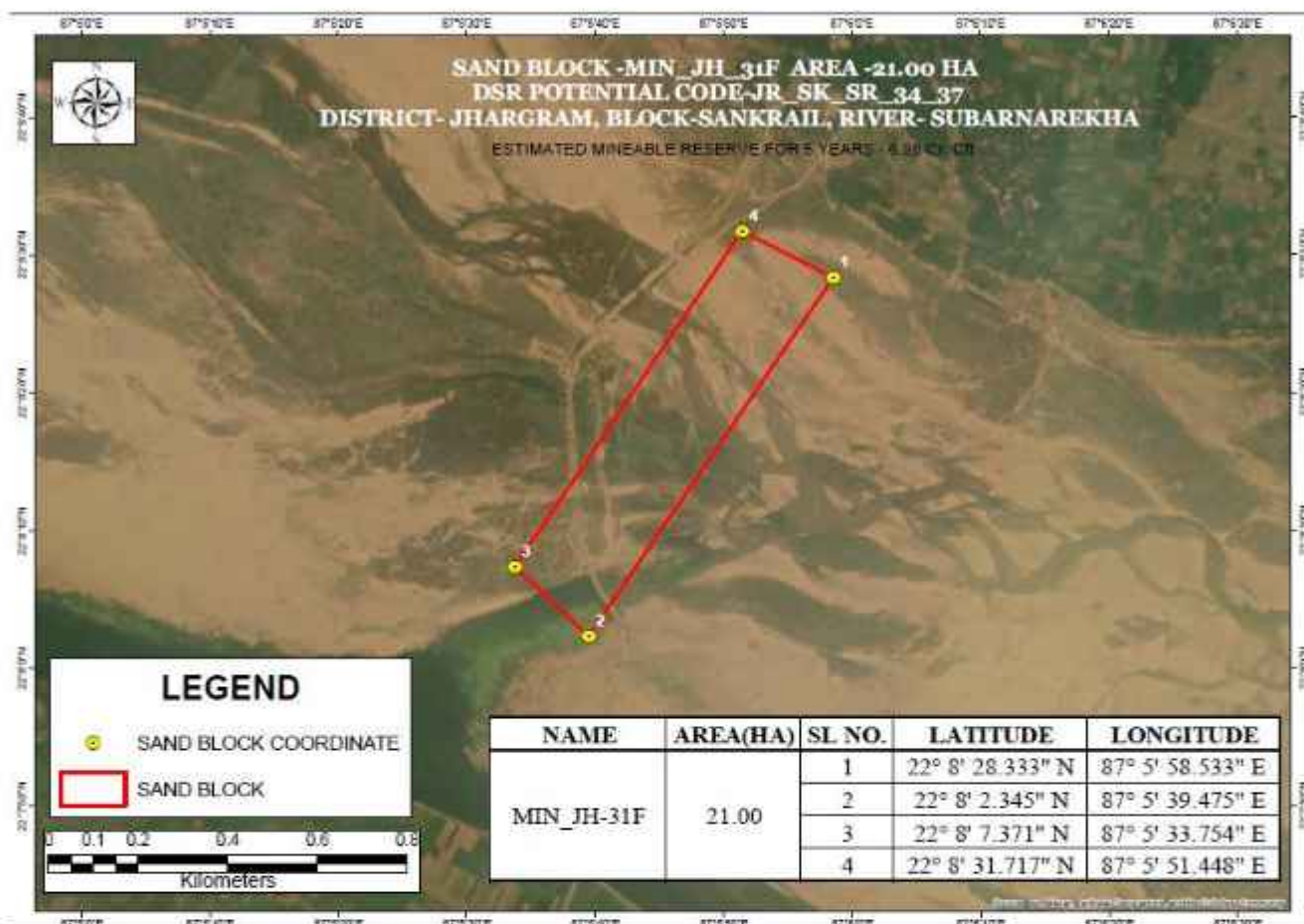
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1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
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### **Document to be submitted offline**

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### Geo-reference co-ordinate of the sand block



		<b>eAuction India</b> <b>Auction Details</b>		
		 Print 21-Dec-2024 12:31 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4272			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargram District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargram District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_48_20122024_B20.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargram District	350.44
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_52\_20122024\_B22 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_52_20122024_B22 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	<b>Block ID:</b> MIN_JH_32D <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 21.00 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.396 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
Earnest Money Deposit	INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
Online Pre-Bid conference	31.12.2024 at 14.00 Hrs.
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
Last Date/Time for submission of documents through Online Mode	16.01.2025 up to 16:00 Hrs.
Last Date/Time for submission of documents through Offline Mode	16.01.2025 up to 17:00 Hrs.
Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

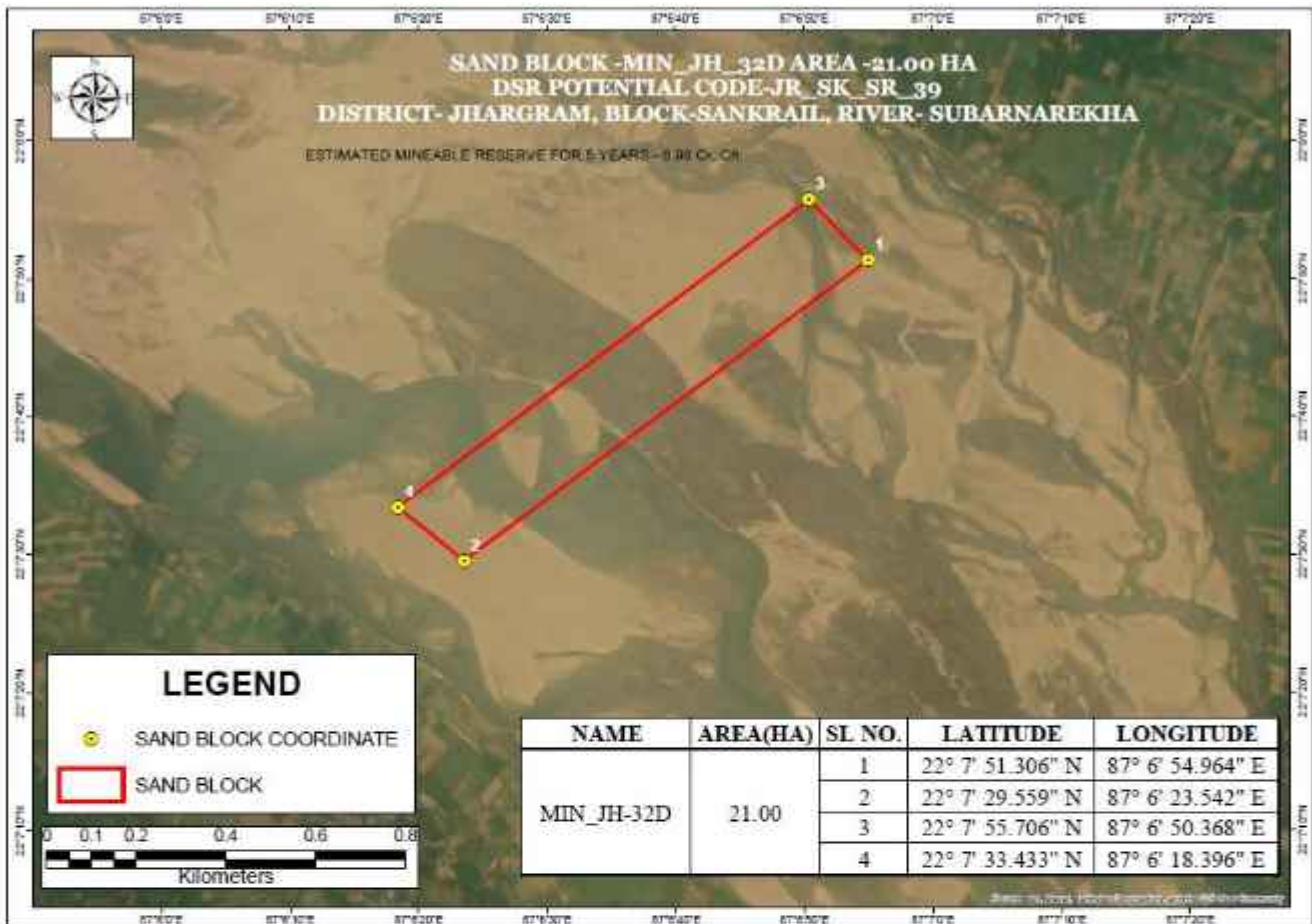
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India	
Auction Details			
eAuction India		 Print 21-Dec-2024 12:32 PM	
<b>Basic Details</b>			
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.		
<b>Auction ID</b>	2024_WB_4274		
<b>Auction Title</b>	Sand Mining		
<b>Description</b>	Selection of MDO for sand Block in Jhargram District		
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargram District	<b>Lot Type</b>	SingleLot
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No
<b>Bid Document Required</b>	Yes		
<b>Auction Properties</b>			
<b>Elapse Time Interval In Mins</b>	5		
<b>Bid Auto Extn In Mins</b>	10		
<b>Max Ceil Percentage</b>	5		
<b>Payment Instruments</b>			
<b>S.No</b>	<b>Instrument Type</b>		
1	Direct Credit		
<b>Critical Dates</b>			
<b>Published Date</b>	20-Dec-2024 10:00 AM		
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM		
<b>Auction Documents</b>			
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>
1.	JHG_52_20122024_B22.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargram District
			Size (in KB) 343.89
<b>Inviting Authority</b>			
<b>Name</b>	Chairman and Managing Director		
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091		



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_38\_20122024\_B12 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_38_20122024_B12 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_38B <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 30.98 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.): 1.750 Cr. Cft.</b>
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,43,46,000/- (INR One Crore Forty Three Lakh Forty Six Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

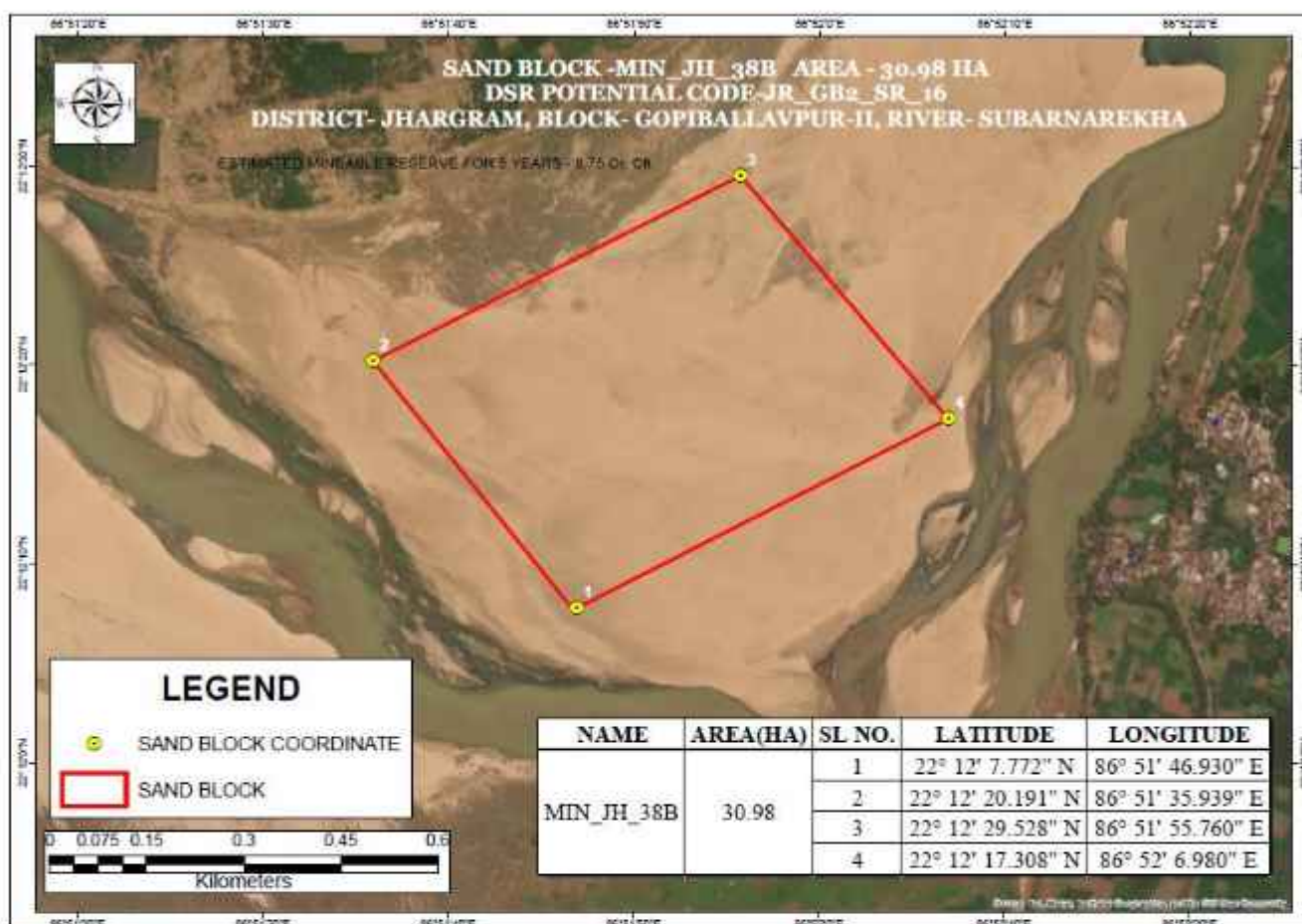
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 12:33 PM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4277			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,43,46,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_38_20122024_B12.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	350.82
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_53\_20122024\_B23 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_53_20122024_B23 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<i>Block ID:</i> MIN_JH_32E <i>Category:</i> B <i>District:</i> Jhargram <i>River:</i> Subarnarekha <i>Sand block area</i> 21.00 Ha <i>Estimated Annual Mineable Reserves (Cr. Cft.):</i> 1.396 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

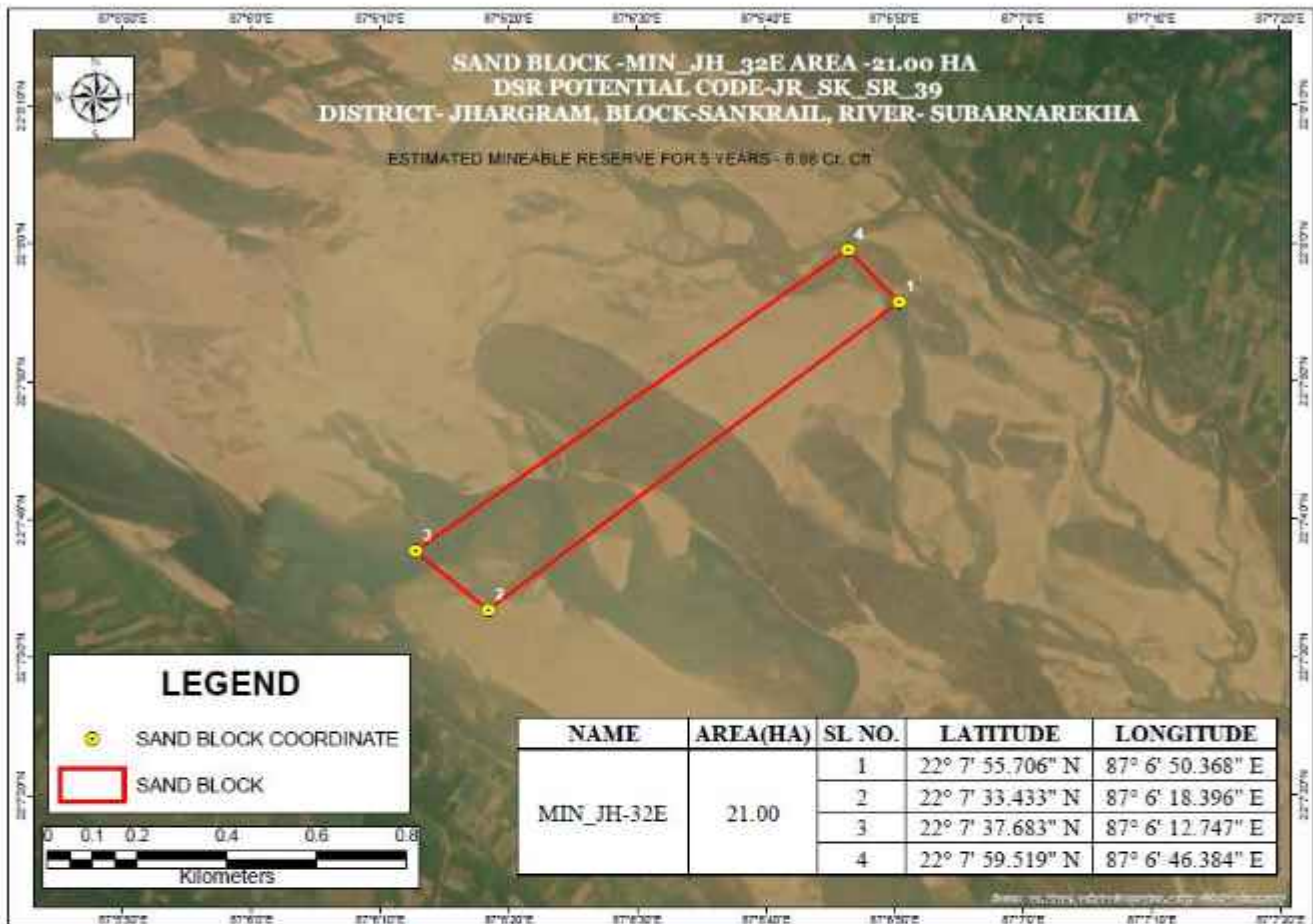
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1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 11:18 AM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4278			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargram District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargram District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_53_20122024_B23.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargram District	344.52
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

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**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_44\_20122024\_B16 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_44_20122024_B16 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_31B <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 21.00 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.396 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
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<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

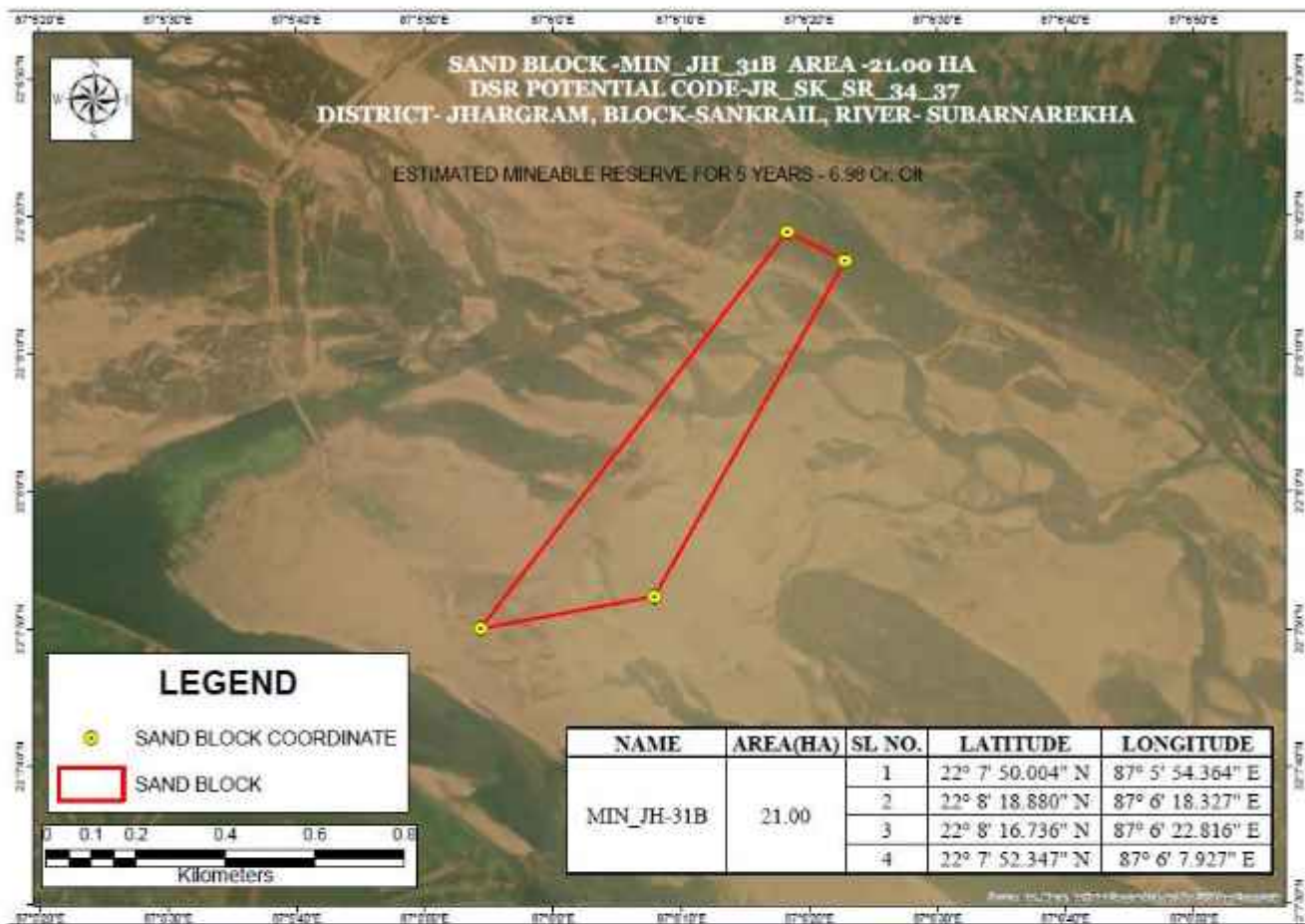
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 11:17 AM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4279			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand block in Jhargram district			
<b>Details</b>	RFP for Selection of MDO for sand block in Jhargram district	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_44_20122024_B16.pdf 	NIA	RFP for Selection of MDO for sand block in Jhargram district	346.04
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTC LTD WBIIDC Building 3rd Floor, DJ-10, Sector-II, Salt Lake, Kolkata- 700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_39\_20122024\_B13 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_39_20122024_B13 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<i>Block ID:</i> MIN_JH_34A <i>Category:</i> B <i>District:</i> Jhargram <i>River:</i> Subarnarekha <i>Sand block area</i> 28.88 Ha <i>Estimated Annual Mineable Reserves (Cr. Cft.):</i> 1.630 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,33,62,000/- (INR One Crore Thirty Three Lakh Sixty Two Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
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<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

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Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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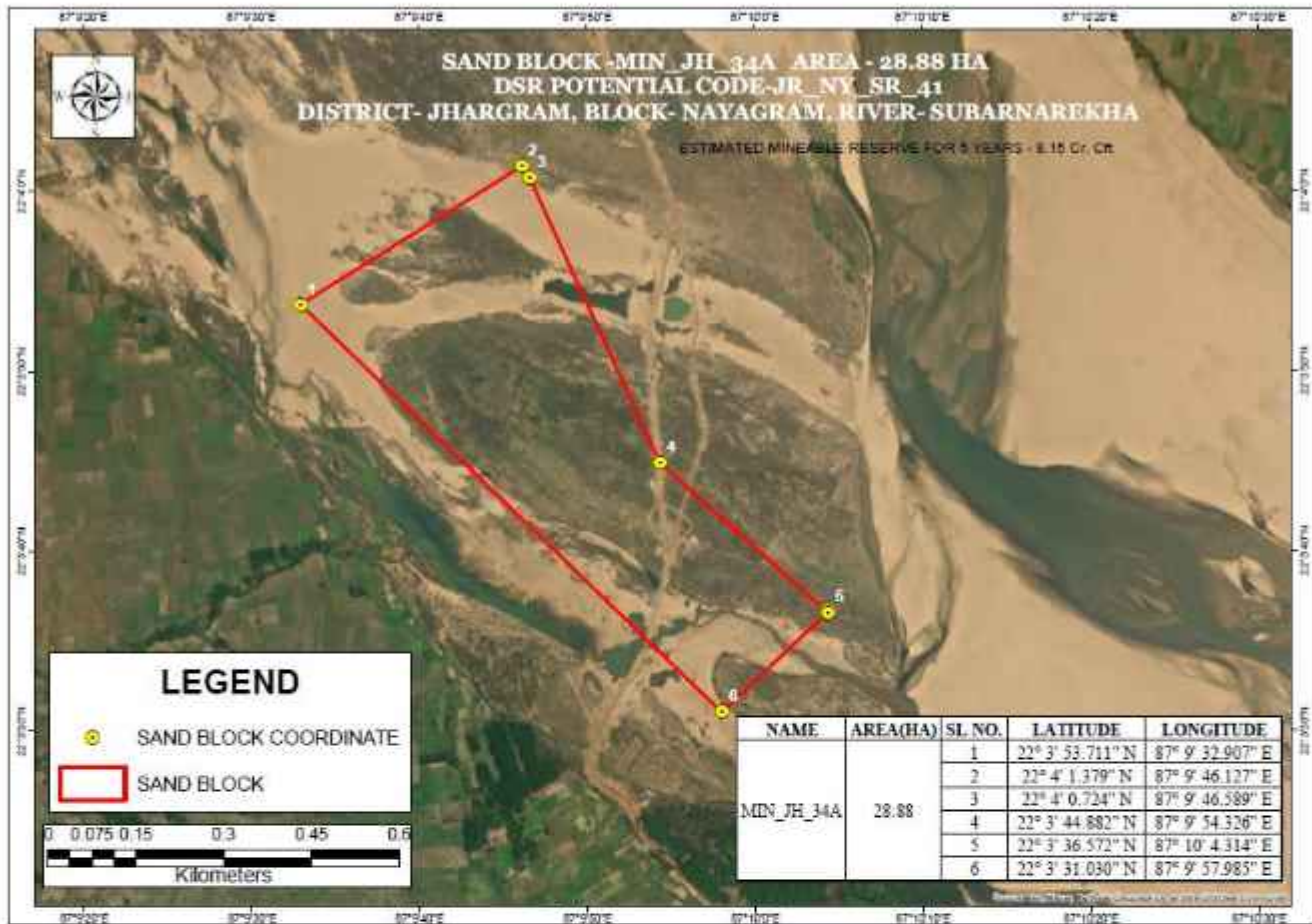
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### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 11:17 AM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4280			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,33,62,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_39_20122024_B13.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	359.46
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

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For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_45\_20122024\_B17 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_45_20122024_B17 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_31C <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 21.00 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.396 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
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<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

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Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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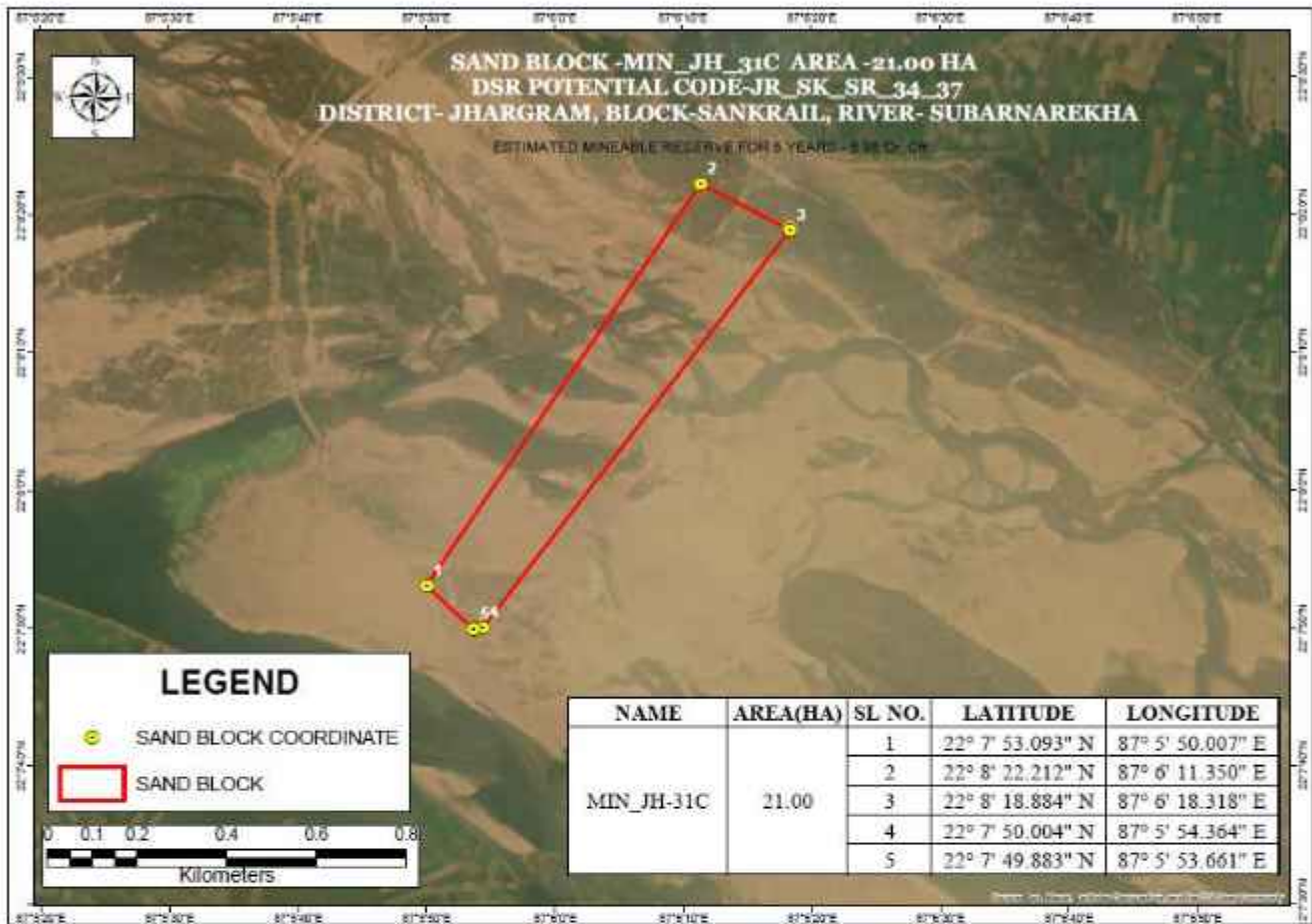
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### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 11:15 AM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4281			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand block in Jhargram district			
<b>Details</b>	RFP for Selection of MDO for sand block in Jhargram district	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
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<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_45_20122024_B17.pdf 	NIA	RFP for Selection of MDO for sand block in Jhargram district	347.57
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTC LTD WBIIDC Building 3rd Floor, DJ-10, Sector-II, Salt Lake, Kolkata- 700091			



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700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_54\_20122024\_B24 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
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## Bid Data Sheet &amp; Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_54_20122024_B24 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	<b>Block ID:</b> MIN_JH_32B <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 21.00 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.396 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
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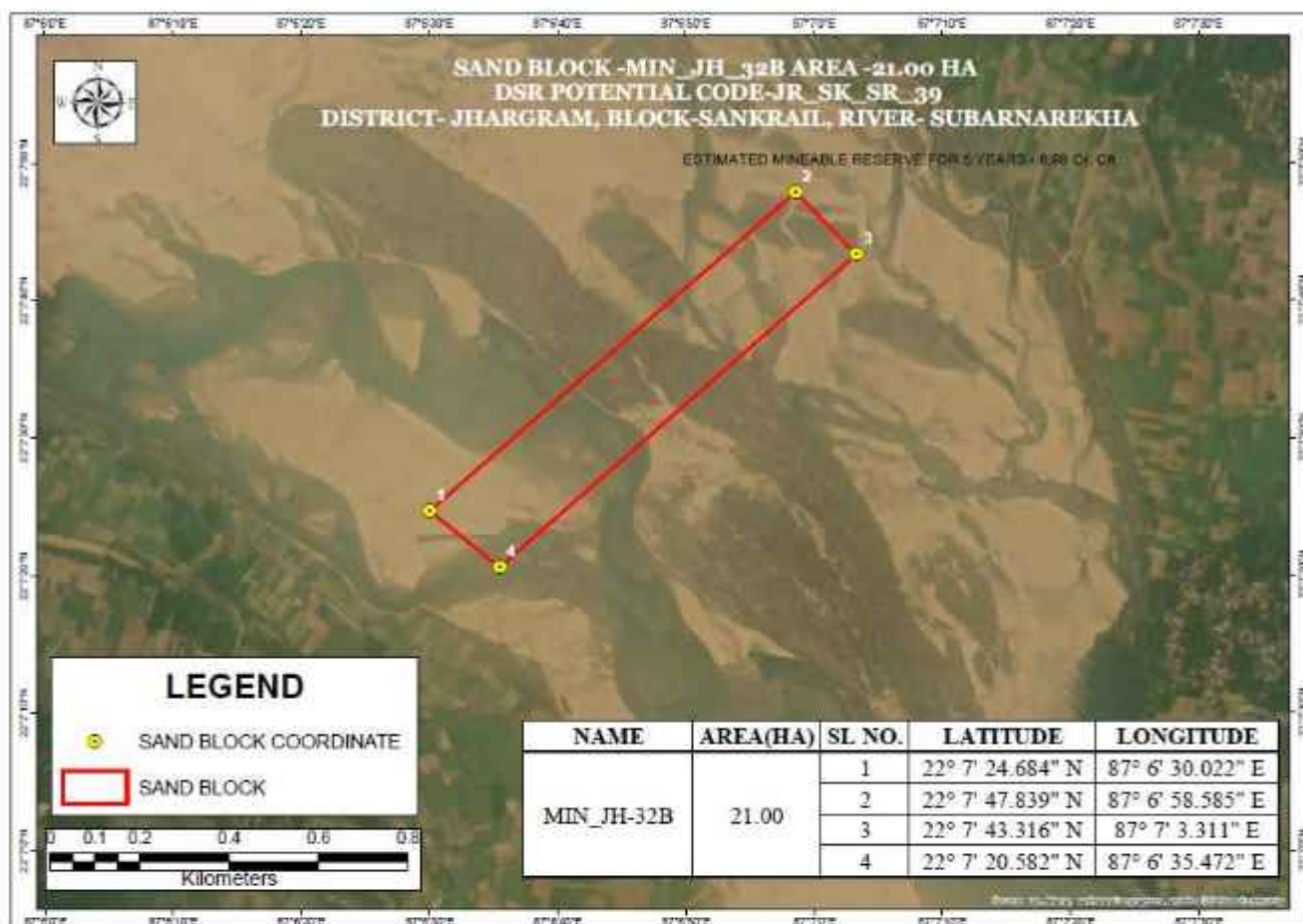
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2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 11:15 AM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4282			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargram District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargram District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_54_20122024_B24.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargram District	345.35
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_40\_20122024\_B14 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_40_20122024_B14 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_34B <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 28.37 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.602 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,31,32,000/- (INR One Crore Thirty One Lakh Thirty Two Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

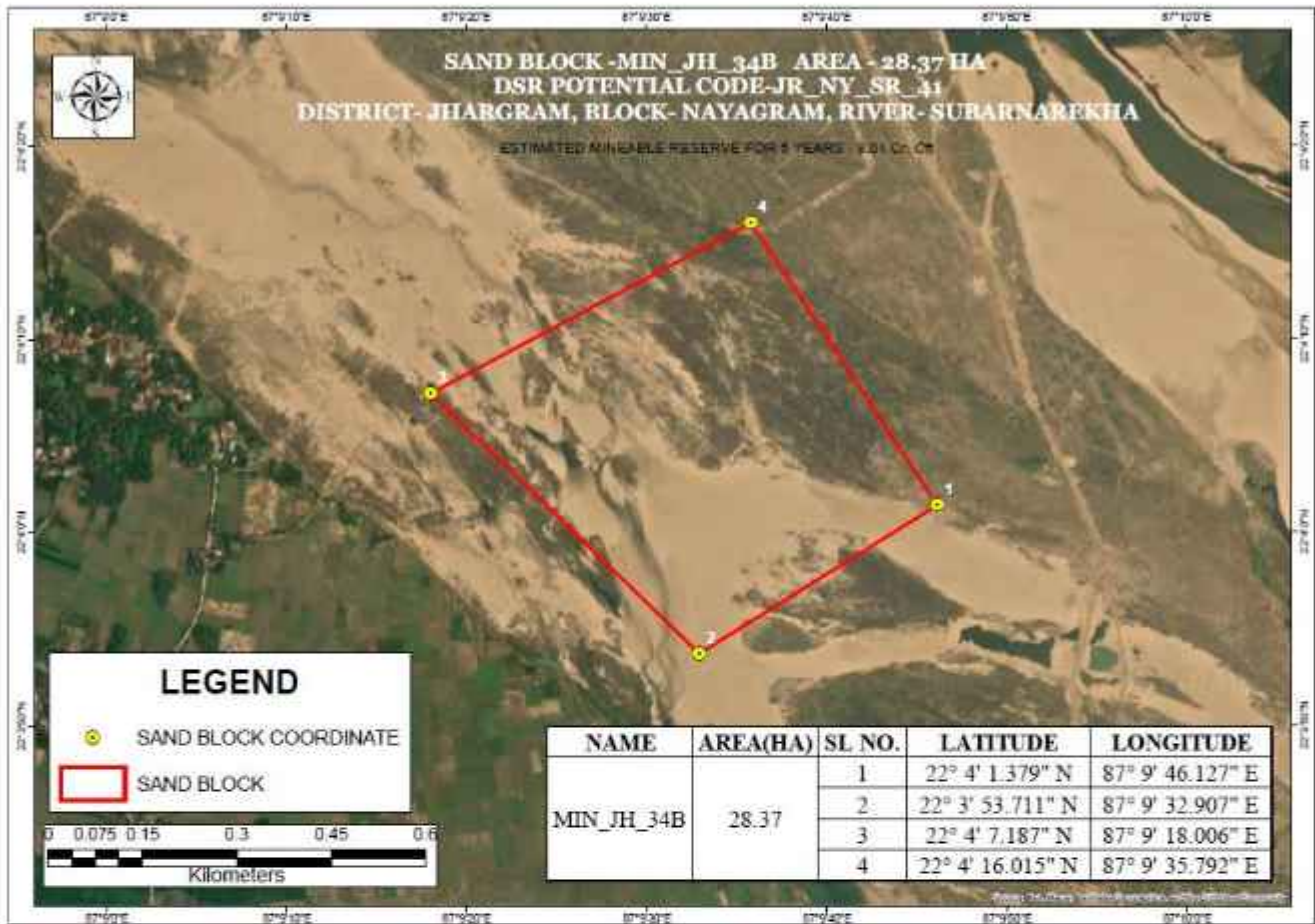
### **Document to be submitted online**

1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
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Geo-reference co-ordinate of the sand block





**eAuction India**  
**Auction Details**

124

eAuction India

Print

21-Dec-2024 11:14 AM

**Basic Details**

<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.		
<b>Auction ID</b>	2024_WB_4283		
<b>Auction Title</b>	Sand Mining		
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District		
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,31,32,000
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No
<b>Bid Document Required</b>	Yes		

**Auction Properties**

<b>Elapse Time Interval In Mins</b>	5
<b>Bid Auto Extn In Mins</b>	10
<b>Max Ceil Percentage</b>	5

**Payment Instruments**

S.No	Instrument Type
1	Direct Credit

**Critical Dates**

<b>Published Date</b>	20-Dec-2024 10:00 AM		
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM		

**Auction Documents**

S.No	Document Name	Type	Description	Size (in KB)
1.	JHG_40_20122024_B14.pdf	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	361.59

**Inviting Authority**

<b>Name</b>	Chairman and Managing Director
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_46\_20122024\_B18 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_46_20122024_B18 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	<b>Block ID:</b> MIN_JH_31D <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 21.00 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.396 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
Earnest Money Deposit	INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
Last Date/Time for submission of documents through Online Mode	16.01.2025 up to 16:00 Hrs.
Last Date/Time for submission of documents through Offline Mode	16.01.2025 up to 17:00 Hrs.
Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

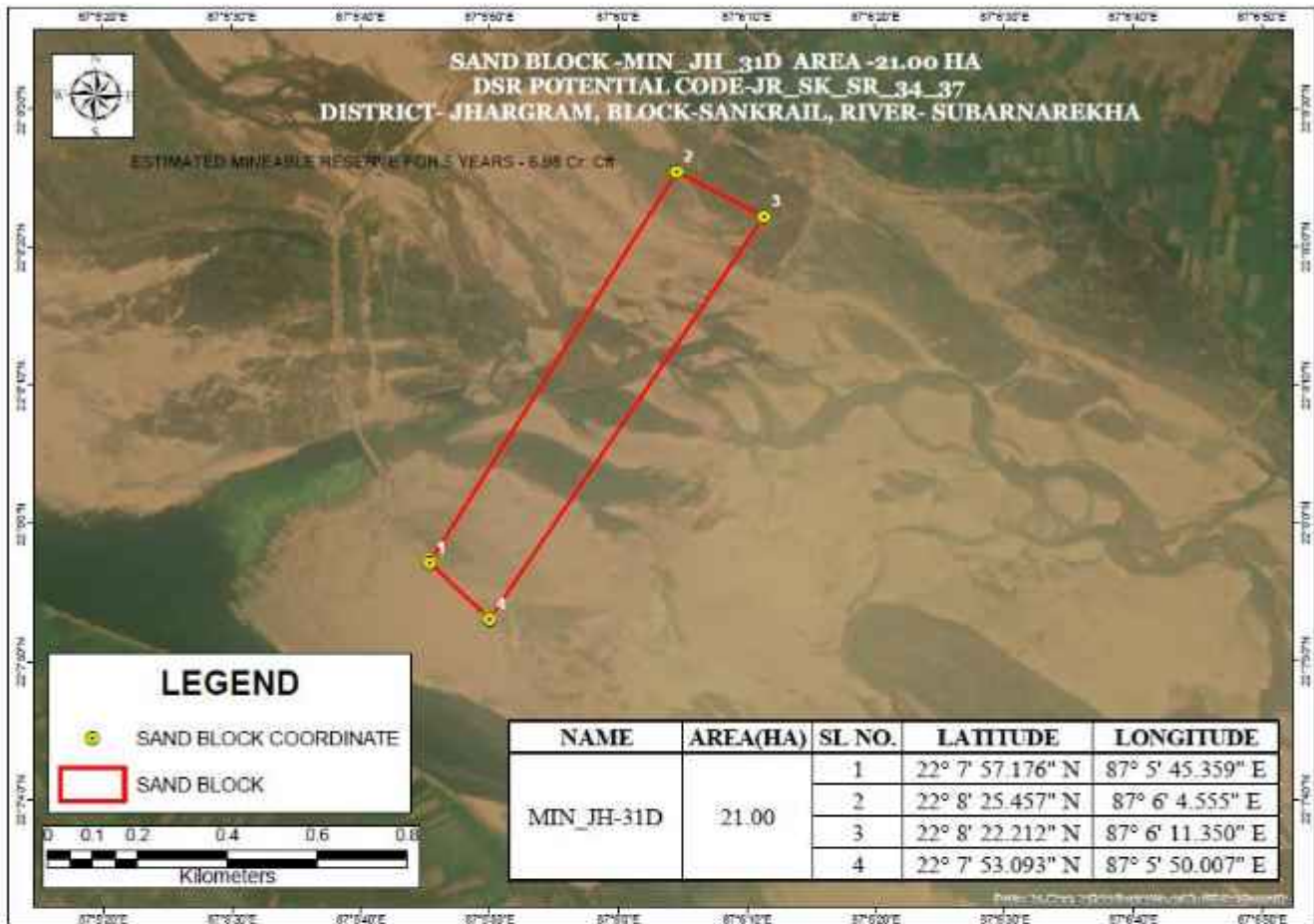
### **Document to be submitted online**





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### Geo-reference co-ordinate of the sand block



		<b>eAuction India</b> <b>Auction Details</b>		129
		 Print		21-Dec-2024 11:13 AM
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4284			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand block in Jhargram district			
<b>Details</b>	RFP for Selection of MDO for sand block in Jhargram district	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_46_20122024_B18.pdf 	NIA	RFP for Selection of MDO for sand block in Jhargram district	347.41
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTC LTD WBIIDC Building 3rd Floor, DJ-10, Sector-II, Salt Lake, Kolkata- 700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_42\_20122024\_B15 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_42_20122024_B15 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	<b>Block ID:</b> MIN_JH_29B <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 20.54 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.364 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
Earnest Money Deposit	INR 1,11,81,000/- (INR One Crore Eleven Lakh Eighty One Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
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Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

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Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

### **Document to be submitted online**





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### Geo-reference co-ordinate of the sand block



		<b>eAuction India</b> <b>Auction Details</b>		
		 Print 21-Dec-2024 11:13 AM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4285			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargarm District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargarm District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,11,81,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_42_20122024_B15.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargarm District	348.32
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_56\_20122024\_B25 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_56_20122024_B25 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_35A <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Kansabati <b>Sand block area</b> 25.42 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.436 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,17,72,000/- (INR One Crore Seventeen Lakh Seventy Two Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 11:12 AM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4286			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand Block in Jhargram District			
<b>Details</b>	RFP for Selection of MDO for sand Block in Jhargram District	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,17,72,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 09:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_56_20122024_B25.pdf 	NIA	RFP for Selection of MDO for sand Block in Jhargram District	365.78
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTCL WBIIDC Building 3rd Floor, DJ-10, Sector-II, Saltlake, Kolkata-700091			



**West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)**

(A Government of West Bengal Undertaking)

**Request for Proposal (RFP) from Empaneled MDOs**

For

**Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal**

**3rd Floor, DJ - 10 (WBIIDC Building)DJ  
Block, Sector II, Salt Lake City Kolkata  
700 091**

**Nodal Officer:**

*Managing Director, WBMDTC*

Contact: 033-23590073

Email id: [tenderwbmdtcl@gmail.com](mailto:tenderwbmdtcl@gmail.com)

**Individual RFP Document**

**RFP No: JHG\_47\_20122024\_B19 Dated. 20.12.2024**

**(Basic RFP Document-35 pages uploaded in the WBMDTCL website (<https://mdtcl.wb.gov.in/>) +  
Individual RFP Document-4 pages, Total 39 Pages)**

## Bid Data Sheet &amp; Bid Schedule

<b>Name of the Work</b>	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
<b>RFP Number and Date</b>	RFP No.: JHG_47_20122024_B19 Dated. 20.12.2024
<b>Non-Refundable RFP Document Fee</b>	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
<b>Details of the Sand Block</b>	<b>Block ID:</b> MIN_JH_31E <b>Category:</b> B <b>District:</b> Jhargram <b>River:</b> Subarnarekha <b>Sand block area</b> 21.00 Ha <b>Estimated Annual Mineable Reserves (Cr. Cft.):</b> 1.396 Cr. Cft.
<b>Mode of submission of Bid</b>	Online
<b>e-auction portal of Govt. of WestBengal</b>	<a href="http://www.eauction.gov.in">http://www.eauction.gov.in</a>
<b>Earnest Money Deposit</b>	INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)
<b>Performance Security</b>	To be paid by successful bidder in the form of a Bank Guarantee from a <i>Scheduled Commercial Bank in India payable at Kolkata, West Bengal</i>
<b>Date of publication of Tender on website</b>	20.12.2024 at 10:00 Hrs.
<b>Last date of submission of online pre-bid queries</b>	27.12.2024 till 17.00 Hrs.
<b>Online Pre-Bid conference</b>	31.12.2024 at 14.00 Hrs.
<b>Link for the Online Pre-Bid conference</b>	Link: Join Zoom Meeting <a href="https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1">https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1</a> Meeting ID: <b>875 2947 5594</b> Passcode: <b>742050</b>
<b>Last Date/Time for submission of documents through Online Mode</b>	16.01.2025 up to 16:00 Hrs.
<b>Last Date/Time for submission of documents through Offline Mode</b>	16.01.2025 up to 17:00 Hrs.
<b>Conduct of electronic auction</b>	24.01.2025 at 10:00 Hrs.
<b>End of electronic auction</b>	24.01.2025 at 17:00 Hrs
<b>Intimation to the Preferred Bidder</b>	To be intimated later
<b>Contact Details</b>	Contact: 033-23590073 Email id: <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>

*Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: <https://mdtcl.wb.gov.in/> and online NIC auction portal from time to time for further updates.*

Sd/-  
Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

## **Documents required to be submitted for participating in e-auction**

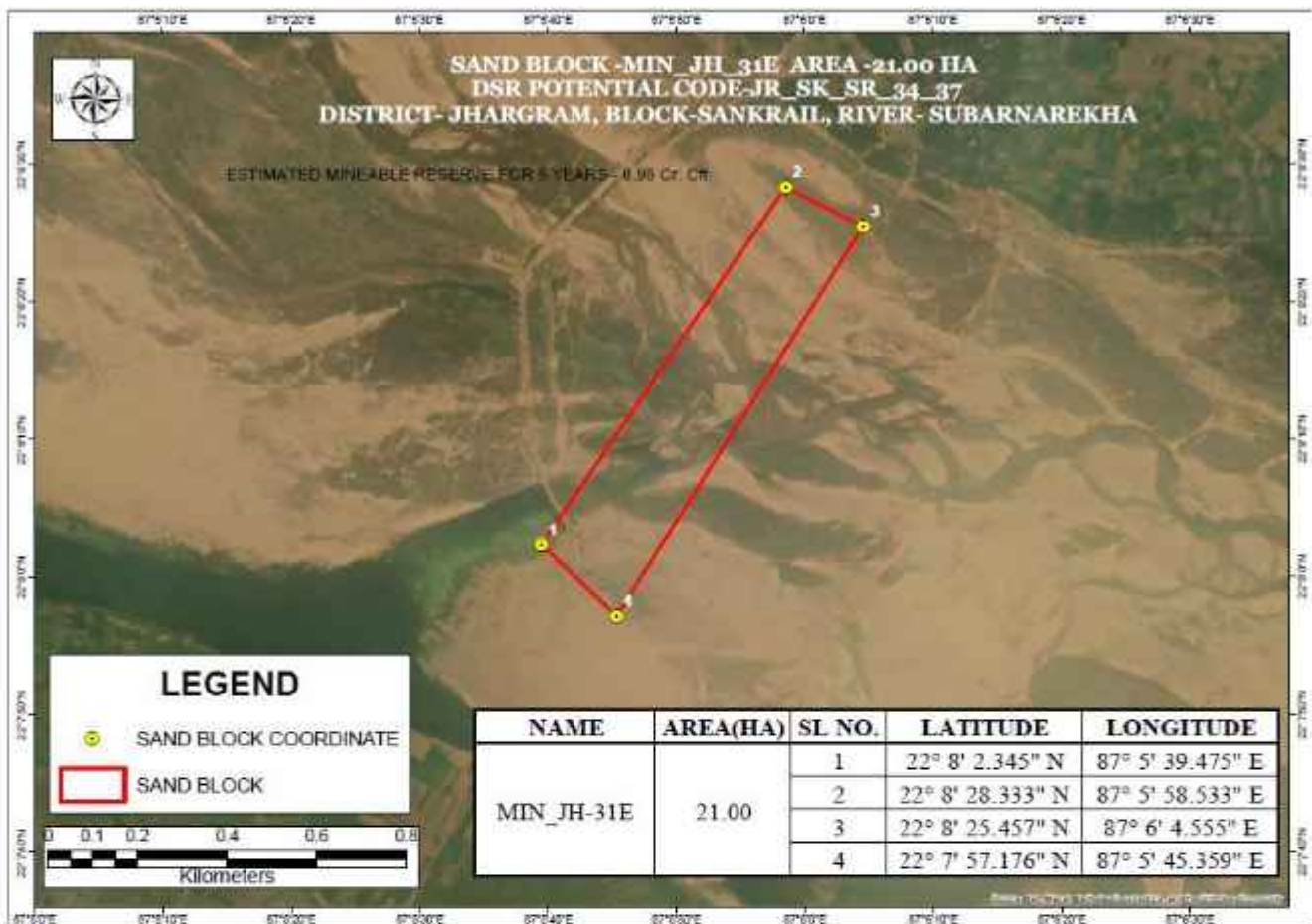
### **Document to be submitted online**




1. Application Fee (to be submitted by the bidder in “Empaneled MDO Login” module of WBMDTCL website <https://mdtcl.wb.gov.in/>)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in “Empaneled MDO Login” of WBMDTCL website <https://mdtcl.wb.gov.in/>)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal <http://www.eauction.gov.in> at the time of submission of Bid)

### **Document to be submitted offline**

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

### Geo-reference co-ordinate of the sand block



		eAuction India		
Auction Details				
eAuction India		 Print 21-Dec-2024 11:11 AM		
<b>Basic Details</b>				
<b>Organisation Chain</b>	Govt of West Bengal  West Bengal Mineral Development and Trading Corp. Ltd.			
<b>Auction ID</b>	2024_WB_4287			
<b>Auction Title</b>	Sand Mining			
<b>Description</b>	Selection of MDO for sand block in Jhargram district			
<b>Details</b>	RFP for Selection of MDO for sand block in Jhargram district	<b>Lot Type</b>	SingleLot	
<b>Display Bidder Details</b>	Mask	<b>Type</b>	Forward	
<b>Product Category</b>	Mining	<b>Sub Category</b>	Sand Mining	
<b>Fee Details Required</b>	Yes	<b>Bid Approval Process Required</b>	Yes	
<b>Starting Price in ₹</b>	100	<b>Incremental Value in ₹</b>	5	
<b>EMD Required</b>	Yes	<b>EMD Amount in ₹</b>	1,14,44,000	
<b>Solvency Value in ₹</b>	0.00	<b>Additional EMD Amount in ₹</b>	0.00	
<b>EMD Payable To</b>	WBMDTC LTD	<b>EMD Payable At</b>	Kolkata	
<b>Auction Fee Required</b>	Yes	<b>Auction Fee in ₹</b>	59,000	
<b>Fee Payable To</b>	WBMDTC LTD	<b>Fee Payable At</b>	Kolkata	
<b>Auction Fee Exemption Required</b>	No	<b>EMD Exemption Required</b>	No	
<b>Bid Document Required</b>	Yes			
<b>Auction Properties</b>				
<b>Elapse Time Interval In Mins</b>	5			
<b>Bid Auto Extn In Mins</b>	10			
<b>Max Ceil Percentage</b>	5			
<b>Payment Instruments</b>				
<b>S.No</b>	<b>Instrument Type</b>			
1	Direct Credit			
<b>Critical Dates</b>				
<b>Published Date</b>	20-Dec-2024 10:00 AM			
<b>Submission Start Date</b>	20-Dec-2024 10:00 AM	<b>Submission End Date</b>	16-Jan-2025 04:00 PM	
<b>Approval Start Date</b>	16-Jan-2025 05:00 PM	<b>Approval End Date</b>	24-Jan-2025 09:00 AM	
<b>Auction Start Date</b>	24-Jan-2025 10:00 AM	<b>Auction End Date</b>	24-Jan-2025 05:00 PM	
<b>Auction Extended Close Date</b>	24-Jan-2025 05:00 PM			
<b>Auction Documents</b>				
<b>S.No</b>	<b>Document Name</b>	<b>Type</b>	<b>Description</b>	<b>Size (in KB)</b>
1.	JHG_47_20122024_B19.pdf 	NIA	RFP for Selection of MDO for sand block in Jhargram district	346.21
<b>Inviting Authority</b>				
<b>Name</b>	Chairman and Managing Director			
<b>Address</b>	WBMDTC LTD WBIIDC Building 3rd Floor, DJ-10, Sector-II, Salt Lake, Kolkata- 700091			

**West Bengal Mineral Development and Trading Corporation Limited**



**NOTICE INVITING EXPRESSION OF INTEREST**

**FOR**

**EMPANELMENT OF OPERATORS FOR EXCAVATION AND TRANSPORTATION OF SAND FROM SAND MINES TO STOCK-YARDS/DEPOTS, SETTING UP AND MAINTENANCE OF STOCK-YARDS/DEPOTS, LOADING SAND ON THE VEHICLE AND SALE OF SAND TO END-CONSUMER IN THE STATE OF WEST BENGAL**

**West Bengal Mineral Development & Trading Corporation Limited  
(WBMDTCL)**

**3<sup>rd</sup> Floor, DJ - 10 (WBIIDC Building)  
DJ Block, Sector II, Salt Lake City  
Kolkata 700 091**

**Nodal Officer:**

*Chairman &*

*Managing Director, WBMDTCL*

Contact: 033-23590073

Email id: tenderwbmdtcl@gmail.com

**Notice No.: MDTC/SAND/02/011**

**Dated: 10<sup>th</sup> September 2021**

**Non-Refundable Document Fee: INR 5900/- only (INR 5000/- + 18% GST)**

**Notice Inviting Expression of Interest**  
**The West Bengal Mineral Development & Trading Corporation Limited**  
**3rd Floor, DJ - 10 (WBIIDC Building)**  
**DJ Block, Sector II, Salt Lake City, Kolkata 700091**  
**Tel: 033-23590073**  
**E-Mail: tenderwbmdtcl@gmail.com**

**Notice Inviting Expression of Interest (“Notice inviting EoI”) for Empanelment of Operators for Excavation and Transportation of Sand from Sand Mines to stock-yards/depots, Setting Up and Maintenance of Stock-Yards/Depots, Loading Sand on the Vehicle and Sale of Sand to End-Consumer in the State of West Bengal**

Notice No: MDTC/SAND/02/011 dated 10<sup>th</sup> September 2021

The West Bengal Mineral Development & Trading Corporation (“WBMDTCL”), a fully owned undertaking of the Government of West Bengal (“GoWB”) incorporated as a company under the Companies Act, 1956 on 23 February, 1973 under the direct administrative control of Department of Industry, Commerce & Enterprises, invites applications from eligible operators for excavation of sand from sand mines situated in the State of West Bengal (“Operators”).

The Notice inviting EoI can be downloaded from the e-procurement portal of GoWB ([www.wbtenders.gov.in](http://www.wbtenders.gov.in)) (“Portal”) from 11am, 13<sup>th</sup> September 2021 onwards. Corrigendum if any shall only be published on this Portal henceforth and all interested participants are requested to monitor this website closely. For participating in the Empanelment process for empanelment as an Operator (“Empanelment Process”), the terms and conditions, timelines, etc. as provided in this Notice inviting EoI and the terms and conditions as provided in the Portal shall be applicable.

The GoWB announced the West Bengal Sand Mining Policy, 2021 (“Policy”) for scientifically governing excavation, transportation, storage, sale and consumption of sand from the sand mines with special emphasis on environmental protection and strict monitoring of the aforesaid activities. Under the Policy, it has been decided that WBMDTCL shall be the designated agency of GoWB to effectively achieve the aforementioned objectives.

In view of the aforesaid, WBMDTCL intends to empanel Operators for “excavation, transportation of sand from sand mines to stock-yards/depots, setting up and maintenance of stock-yards/depots for storage, loading sand on the vehicle and sale of sand to end-consumer in the State of West Bengal” under 2 (two) distinct categories based on the area of the Sand Mines, as more fully described in detail in paragraph A of Chapter 1 (*Introduction and Scope of Work*).

The interested applicants, who fulfil the eligibility criteria as specified hereinafter in this Notice inviting EoI, can submit their applications on the Portal.

The interested applicants shall register themselves with the Portal using valid Digital Signature Certificate. The interested applicants can participate in the Empanelment Process only after payment

of a non-refundable document fee of INR 5900/- only (INR 5000/- + 18% GST). Last date for submission of the application is 8<sup>th</sup> October 2021 by 5pm. Any further communications, corrigendum, addendum, etc. shall only be available on the above Portal and there will be no newspaper notification/advertisement in this regard.

The Nodal Officer for Empanelment Process shall be:

*Chairman & Managing Director WBMDTCL*

Contact: 033-23590073

Email id: tenderwbmdtcl@gmail.com

WBMDTCL reserves the right to (i) reject any or all applications without assigning any reason whatsoever; (ii) reschedule the application date(s) due to any unforeseen circumstances at any stage of the Empanelment Process; (iii) cancel the Empanelment Process, without assigning any reason for the same.



**WBMDTCL**

### Key Dates

Sl. No.	Event Description	Timeline	Date
1.	Posting of Notice inviting EoI document on the Portal	11am	13.09.2021
2.	Last Date for receiving queries by email on <a href="mailto:tenderwbmdtcl@gmail.com">tenderwbmdtcl@gmail.com</a>	5pm	21.09.2021
3.	Date of Pre-Application Meeting	12noon	24.09.2021
4.	Application uploading Due Date	5pm	08.10.2021
5.	Opening of Application	Will be intimated in due course	
6.	Announcement of Qualified Operators who shall be Empaneled	Will be intimated in due course	

### Disclaimer

The information contained in this Notice inviting EoI or subsequently provided to the interested applicants, whether verbally or in writing or in any other form, by or on behalf of WBMDTCL, or any of its employees or advisors, is provided to interested applicants on the terms and conditions set out in this Notice inviting EoI in the form of any addendum or corrigendum or otherwise subject to which such information is provided.

This document is neither an agreement nor an offer by WBMDTCL to the interested applicants or any other person. The purpose of this Notice inviting EoI is to provide interested applicants with information that may be useful to them in making their applications pursuant to this Notice inviting EoI. This document may not be suitable or advisable for all persons, and it is not possible for WBMDTCL, its employees or advisors to consider the investment objectives, financial situation and particular needs of the interested applicants who read or use this Notice inviting EoI. The assumptions, assessments, statements and information contained in this Notice inviting EoI may not be complete, accurate, adequate or correct. Each interested applicant should, therefore, conduct its own investigations and analysis and should check the accuracy, adequacy, correctness, reliability, legality and completeness of the assumptions, assessments, statements and information contained in this Notice inviting EoI and obtain independent advice from appropriate sources.

WBMDTCL, and its employees and advisors, make no representation or warranty and shall have no liability to any person, including any interested applicant under any law, statute, rules or regulations or tort, principles of restitution or unjust enrichment or otherwise for any loss, damages, cost or expense which may arise from or be incurred or suffered on account of anything contained in this Notice inviting EoI or otherwise, including the accuracy, adequacy, correctness, completeness or reliability or legality of this Notice inviting EoI and any statement or information contained herein or deemed to form part of this Notice inviting EoI or arising in any way whatsoever, for participation in the Empanelment Process.

WBMDTCL absolves any liability of any nature whatsoever whether resulting from negligence or otherwise howsoever caused arising from reliance of any interested applicants upon the statements contained in this Notice inviting EoI.

WBMDTCL may in its absolute discretion, but without being under any obligation to do so, update, amend or supplement the information, assessment or assumptions contained in this Notice inviting EoI.

The issue of this Notice inviting EoI does not imply that WBMDTCL is bound to select any number of interested applicant for empanelment as per the terms and conditions of this Notice inviting EoI. WBMDTCL reserves the right to reject all or any of the applications of the applicants without assigning any reason whatsoever.

Each applicant shall bear all its costs associated with or relating to the preparation and submission of its application including but not limited to preparation, copying, postage, delivery fees, document fees, expenses associated with any demonstrations or presentations which may be required by WBMDTCL or any other costs incurred in connection with or relating to its application, submission, or selection. All such costs and expenses shall be exclusively borne by the applicants.

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## Chapter 1

### Introduction and Scope of Work

#### A. Invitation of Applications:

WBMDTCL invites applications as per the terms and conditions appearing hereinafter this Notice inviting EoI from interested applicants for empanelment of Operators for carrying out of excavation, transportation of sand from sand mines to stock-yards/depots and setting up and maintenance of stock-yards/depots and loading on the vehicle of end-consumers in the State of West Bengal.

Interested applicants who meet the eligibility criteria as specified in this Notice inviting EoI are hereby invited to review the details of this Notice inviting EoI, submit their applications for the services set out in the Scope of Work in paragraph C of this Chapter.

The empanelment of Operators will be for 2 (two) categories ("Category") depending on the area of one or more sand block/group of blocks as per the following details:

Sl. No.	Category	Area of each block/ group of blocks (in Hectares)
1.	A	≤20
2.	B	>20

It may be noted that interested applicants can only submit their applications for empanelment in respect of either Category A or Category B. None of the interested applicants will be allowed to submit an application for more than 1 (one) Category.

It may be further noted that on the basis of actual availability of sand mines at river, dams and reservoirs, WBMDTCL shall prepare suitable block/group of blocks for each of the Categories stated above. The block/group of blocks will be prepared, keeping in mind the geographical locations and proximity of the sand mines and any other relevant factor, to the extent possible. WBMDTCL reserves the right to determine the formation of block/group of blocks for each of the Categories. The applicants cannot challenge the same or demand to get the same modified under any circumstances. In this regard, the decision of WBMDTCL shall be final and binding. At the time of bidding process for selection of Operator amongst the empaneled Operators for a particular block/group of blocks comprised in either Category A or Category B, WBMDTCL or the GoWB may limit the maximum number of block/group of blocks for which one single Operator may be selected either for Category A or Category B, at any given point of time.

Upon empanelment of the Operators for each of the Categories, whenever need arises,

WBMDTCL shall call for bids for selection of the Operators for specific block/group of blocks. It is hereby clarified that only Operators empaneled for a particular Category shall be eligible to submit an application for the block/group of blocks forming part of that particular Category. For example, an Operator empaneled for Category A shall be eligible to submit an application for block/group of blocks forming part of Category A, only.

**B. Term of Empanelment:**

The empanelment of each Operator shall be valid for 5 (five) years from the date of empanelment. After the expiry of 5 (five) years, renewal of empanelment, of the Operator, if applicable, shall be at the sole discretion of WBMDTCL. It may also be noted that WBMDTCL shall be entitled to empanel any other operator during the said period of 5 (five) years subject to such operator fulfilling the eligibility criteria set out in this Notice inviting EoI.

**C. Scope of Work:**

- a) Operator shall ensure that the excavation of sand from the sand mines, transportation of sand from sand mines to stock-yards/depots, setting up and maintenance of stock-yards/depots, loading of sand in the vehicle and sale of sand to end-consumer is carried out in a scientific, environmentally sustainable and socially responsible manner, so as to prevent damage to the riverine system and to prevent pollution, ground water depletion and flooding.
- b) Operator shall ensure that the excavation of sand from the sand mines, transportation of sand from sand mines to stock-yards/depots, setting up and maintenance of stock-yards/depots, loading of sand in the vehicle and sale of sand to end-consumer is in accordance with the Mining Plan approved by GoWB, environmental clearances and other permits, approvals, and licenses, as may be applicable.
- c) Operator shall deploy the necessary machinery and manpower to ensure that the excavation of sand from the sand mines, transportation of sand from sand mines to stock-yards/depots, setting up and maintenance of stock-yards/depots, loading of sand in the vehicle and sale of sand to end-consumer is in accordance with *inter alia* the terms and conditions contained in this Notice inviting EoI, as well as Request for Proposal Document and the draft contract for selection of the Operator for each block/group of blocks.
- d) Operator maybe be asked to sell the sand from the stockyards/ depots as agents strictly as per the procedure laid down by WBMDTCL.
- e) Operator shall ensure that the excavation of sand from the sand mines, and transportation of sand from sand mines to stock-yards/depots is done only during such hours of the day as specified by WBMDTCL.
- f) Operator shall create suitable identification marks/ specific colour/ indications in all of its vehicles transporting sand in such pattern, indications and colour as directed by WBMDTCL.
- g) Operator shall be responsible for setting up and maintenance of ramps, haulage and/ or access roads to and from sand mines/ stock yards, as applicable.
- h) Operator must maintain digital registers of daily excavation, transportation, loading, sale and

- stock availability of sand at the sand mine and at the stock-yards/depots, as may be applicable.
- i) Operator shall procure and install GPS/RFID devices in all the vehicles used to transport sand from sand mines to stockyards/depots, as directed by WBMDTCL. Operator shall be responsible for upkeep and maintenance of such GPS/RFID devices installed in their vehicles.
  - j) Operator must set up a display board at prominent place in the sand mines and stockyards/depots, as may be applicable, clearly mentioning name and Category of sand mine, area of the sand mine, total deposit of sand, name of Operator, name along with contact numbers of manager and supervisor, name and contact numbers of contact person/in-charge in WBMDTCL to be contacted in case of a complaint, etc.
  - k) Operator must maintain digital visitor register with respect to the sand mines and/or stockyards/depots, as may be applicable.
  - l) Operator shall comply with all orders and judgments of judicial authorities including Hon'ble National Green Tribunals, Hon'ble High Court at Calcutta, and Hon'ble Supreme Court of India, and applicable laws, rules, regulations, notifications, government orders, policies, etc.
  - m) Operator shall make all arrangements for ensuring safety standards and prevention of occupational health hazards as required by orders and judgments of judicial authorities including Hon'ble National Green Tribunals, Hon'ble High Court at Calcutta, and Hon'ble Supreme Court of India; applicable laws, rules, regulations, notifications, government orders, policies, etc; and best industry practices and standards.
  - n) Operator shall assist in obtaining Environment Clearance, Mining Plan, Consent to Operate/Consent to Establish and other statutory clearances from competent authorities.
  - o) Operator shall be responsible for the completion and supervision of the entire Scope of Work in accordance with *inter alia* the terms and conditions contained in the Notice inviting EoI for selection of the Operator for each block/group of blocks.
  - p) Operator shall be responsible for upkeep and maintenance of the block/group of blocks and safeguarding the block/group of blocks from any loss or damage caused or likely to be caused due to any reason whatsoever such as illegal mining or pilferage, at all times, at its own expense.
  - q) Operator shall take necessary measures at own cost for creation/maintenance/upkeep infrastructure such as connecting roads from sand blocks to stockyard/depot and from stockyard/depot upto motorable road, temporary/portable site office, guard cabins, etc. with power backup and net connectivity.
  - r) Operator maybe asked to develop stockyards/depots near sand mines/urban centres. Development of stockyards/depots includes lighting of stockyard and all such acts required for proper operation, maintenance and security of stockyards/depots.
  - s) Operator shall install CCTV cameras and keep it operational at all times at the sand mines and stockyards/depots as per requirements and instructions from WBMDTCL.
  - t) Operator shall strictly adhere to the instructions given by WBMDTCL, with the approval of GoWB from time to time including for information technology related works and interventions.

***[Note: The Scope of Work given here is indicative and the same shall be further elaborated in the bid documents at the time of final selection of the Operator for a specific block/group of***

*blocks. All the aforesaid works in the Scope of Work shall have to be carried out by the Operator(s) at their own cost]*

#### **D. Role of WBMDTCL:**

WBMDTCL shall be responsible for:

- a) The overall monitoring and supervision of the excavation, of sand from the sand mines, transportation of sand from sand mines to stock-yards/depots, setting up of stock-yards/depots for storage of sand, loading of sand in the vehicle and sale of sand to end-consumer.
- b) Establishing and maintaining a system of checks and balances to prevent illegal sand mining and pilferage of sand from the sand mines.
- c) Issuing directions for ensuring proper operation, maintenance and security of stockyards/depots including directions on installation of CCTV cameras, lighting of stockyard and maintenance of approach route up to nearest access road.
- d) Specifying the hours of the day during which the excavation of sand from the sand mines, and transportation of sand from sand mines to stock-yards/depots shall be done by the Operators.
- e) Issuing directions in relation to transportation of sand including directions for colour coding the vehicles transporting the sand and installation of GPS/ RFID devices in such vehicles.
- f) Obtaining of Environment Clearance, Mining Plan, Consent to Operate/Consent to Establish and other statutory clearances from competent authorities.

Nothing contained herein in this paragraph shall be interpreted or construed as waiver of any of the conditions as given in paragraph A of Chapter 2 (*Eligibility Criteria*) above neither shall it in any way absolve the Operator in fulfilment of its responsibilities as specified in paragraph C of this Chapter (*Scope of Work*).

#### **E. Change in Scope of Work**

It is hereby clarified that the indicative Scope of Work mentioned in paragraph C above is for the purpose empanelment of the Operator only. At the time of issuance of bid documents for selection of the Operator for a specific block/group of blocks under Category A and/or Category B, WBMDTCL may at its sole discretion modify, alter, reduce or extend the Scope of Work, as mentioned in paragraph C above. Accordingly, in such bid documents the scope of work mentioned therein may include all the components of: (a) excavation and transportation of sand from sand mines to stock-yards/depots, (b) setting up and maintenance of stock-yards/depots, (c) loading sand on the vehicle of the end-consumer, and (d) sale of sand, or it may include only one or more of such components in any combination that WBMDTCL may deem it fit and proper at its sole discretion.

## Chapter 2

### Eligibility Criteria and Evaluation of Applicants

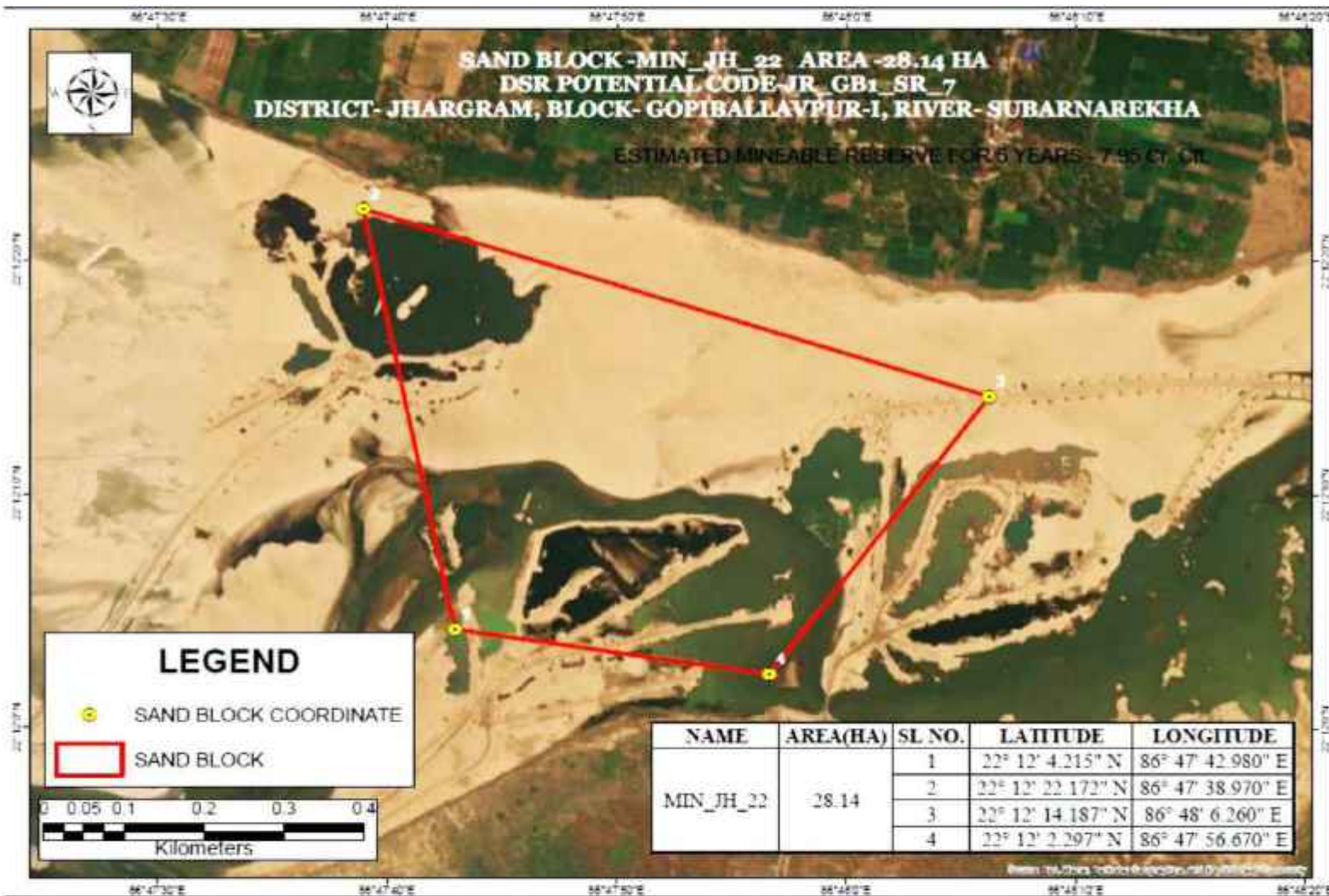
#### A. Eligibility Criteria:

Interested applicants shall be eligible to upload applications for the purpose of being empaneled only if they meet all the following requirements:

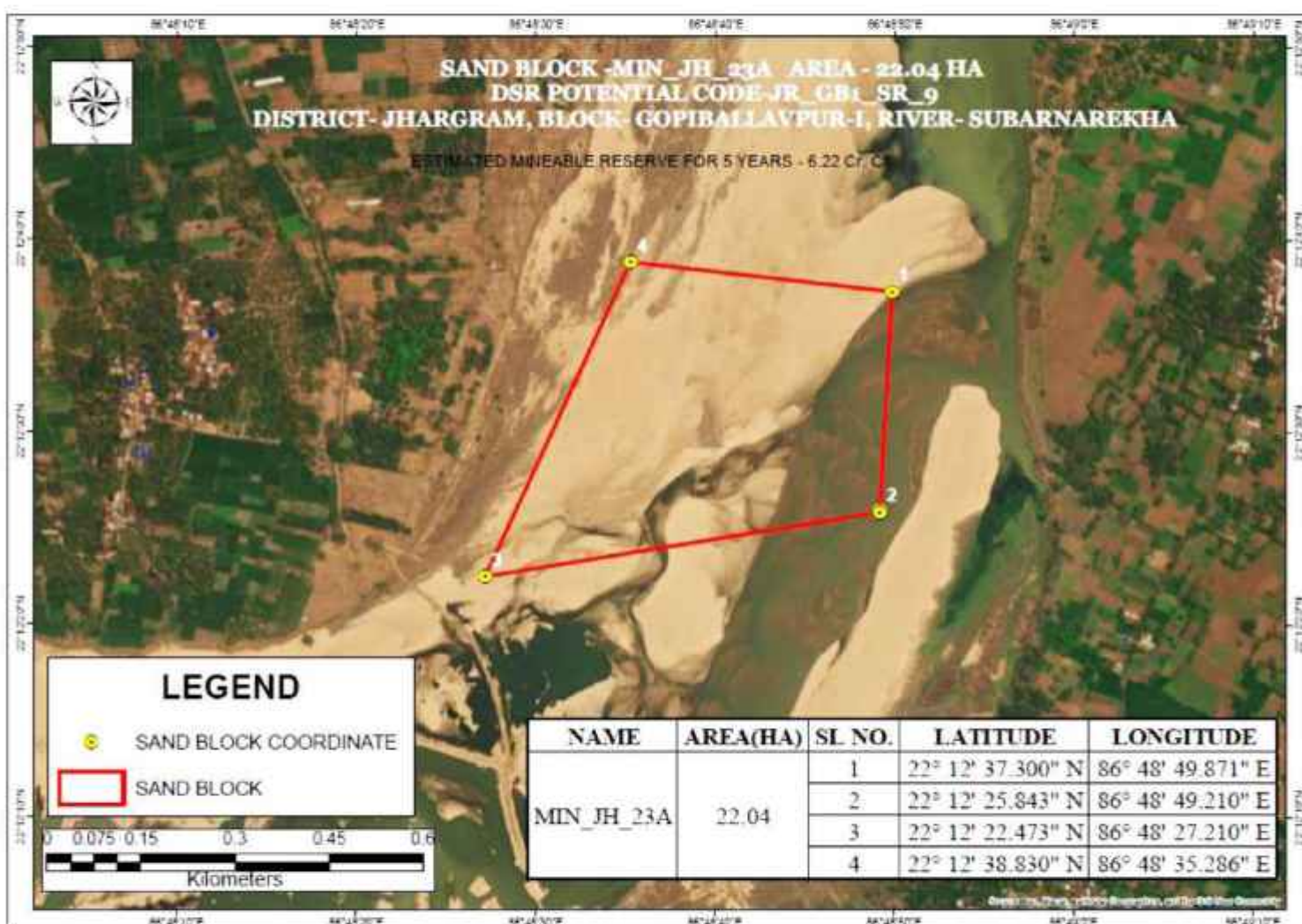
Sl. No.	Eligibility Criteria	Documents to be uploaded
1.	<p>The applicant must be a (i) company within the meaning of Companies Act, 2013; or (ii) limited liability partnership (“LLP”) registered under the Limited Liability Partnership Act, 2008; or (iii) partnership registered under the Partnership Act, 1932 (only applicable for Category A sand mines); or (iv) a proprietary firm (only applicable for Category A sand mines), or (v) individual (only applicable for Category A sand mines) and must be in on the date of submission of the application, engaged in excavation of any minerals including sand.</p>	<p>Certificate of Incorporation and Certificate of Commencement of Business or Registration Certificate, and/ or Trade License as may be applicable.</p> <p>Memorandum of Association and Articles of Association or LLP Agreement or Partnership Deed or Details of the Proprietor/ Individual, as may be applicable.</p>
2.	<p>(A) Total Value of Mining/Excavation Work:</p> <p>The applicant for Category A must have executed at least 1 (one) mining/excavation work in relation to a mine in the last 5 (five) financial years, amounting to a value not less than INR 25,00,000 (Indian Rupees Twenty Five Lakh only).</p> <p>The applicant for Category B must have executed at least 1 (one) mining/excavation work in relation to a mine in the last 5 (five) financial years as a mine developer and operator (MDO)/contractor/lessee, amounting to a value not less than INR 1,00,00,000 (Indian Rupees One Crore only).</p>	<p>Copies of Completion Certificate and/or Work Orders and/or Lease Deed and/or Payment Certificate and or Royalty Clearance Certificate issued by the competent authority with contact details of the said competent authority for verification by WBMDTCL.</p>

Sl. No.	Eligibility Criteria	Documents to be uploaded
	<p>*For the purpose of this eligibility criteria, 'mine' shall have the meaning as defined in the Mines Act, 1952.</p> <p style="text-align: center;">OR</p> <p>(B) Total Quantity of Minerals Excavated and Transported:</p> <p>In last 5 (five) financial years (financial years 2016-2017, 2017-2018, 2018-2019, 2019-2020 and 2020-2021), a Category A applicant should have excavated and transported a minimum quantity of 0.5 (zero point five) MT minerals.</p> <p>In last 5 (five) financial years (financial years 2016-2017, 2017-2018, 2018-2019, 2019-2020 and 2020-2021), a Category B applicant should have excavated and transported a minimum quantity of 2 (two) MT minerals.</p>	
3.	<p>In last 5 (five) financial years (financial years 2016-2017, 2017-2018, 2018-2019, 2019-2020 and 2020-2021), the applicant should have the following aggregate turnover:</p> <p>a) Category A: INR 2,50,00,000 (Indian Rupees Two Crore Fifty Lakh only)</p> <p>b) Category B: INR 10,00,00,000 (Indian Rupees Ten Crore only)</p>	<p>Audited Financial Statements certified by a practicing Chartered Accountant registered with Institute of Chartered Accountants of India for the relevant financial years.</p> <p>Income-Tax Returns for the relevant financial years.</p> <p>Annual Reports for the relevant financial years (if applicable).</p>
4.	<p>In last 5 (five) financial years (financial years 2016-2017, 2017-2018, 2018-2019, 2019-2020 and 2020-2021), the aggregate cash accrual of the applicant should be as follows:</p>	<p>A certificate from its Statutory Auditor, certifying its net worth and cash accrual over the last 5 (five) financial years (financial years 2016-2017, 2017-2018, 2018-2019, 2019-</p>

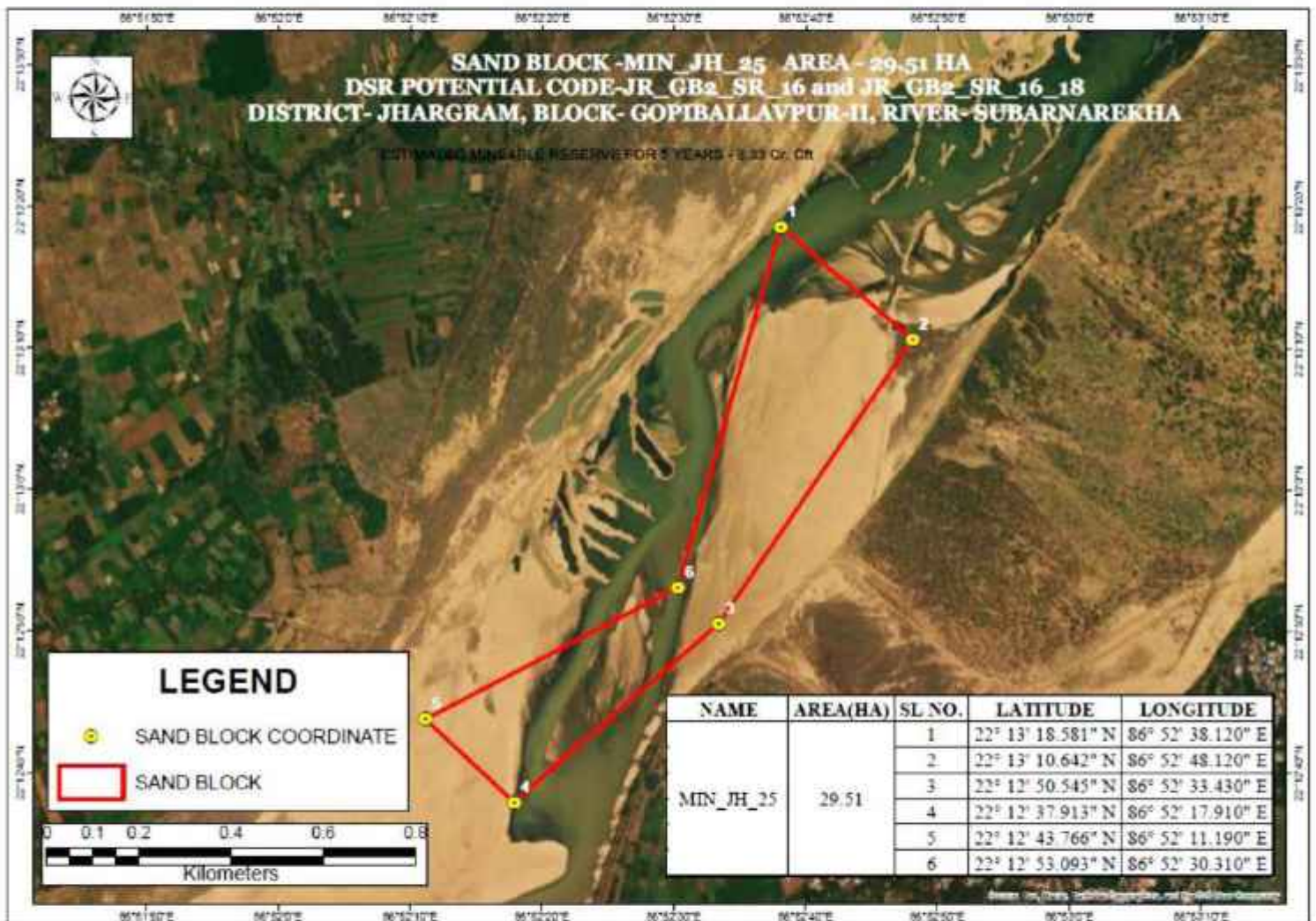
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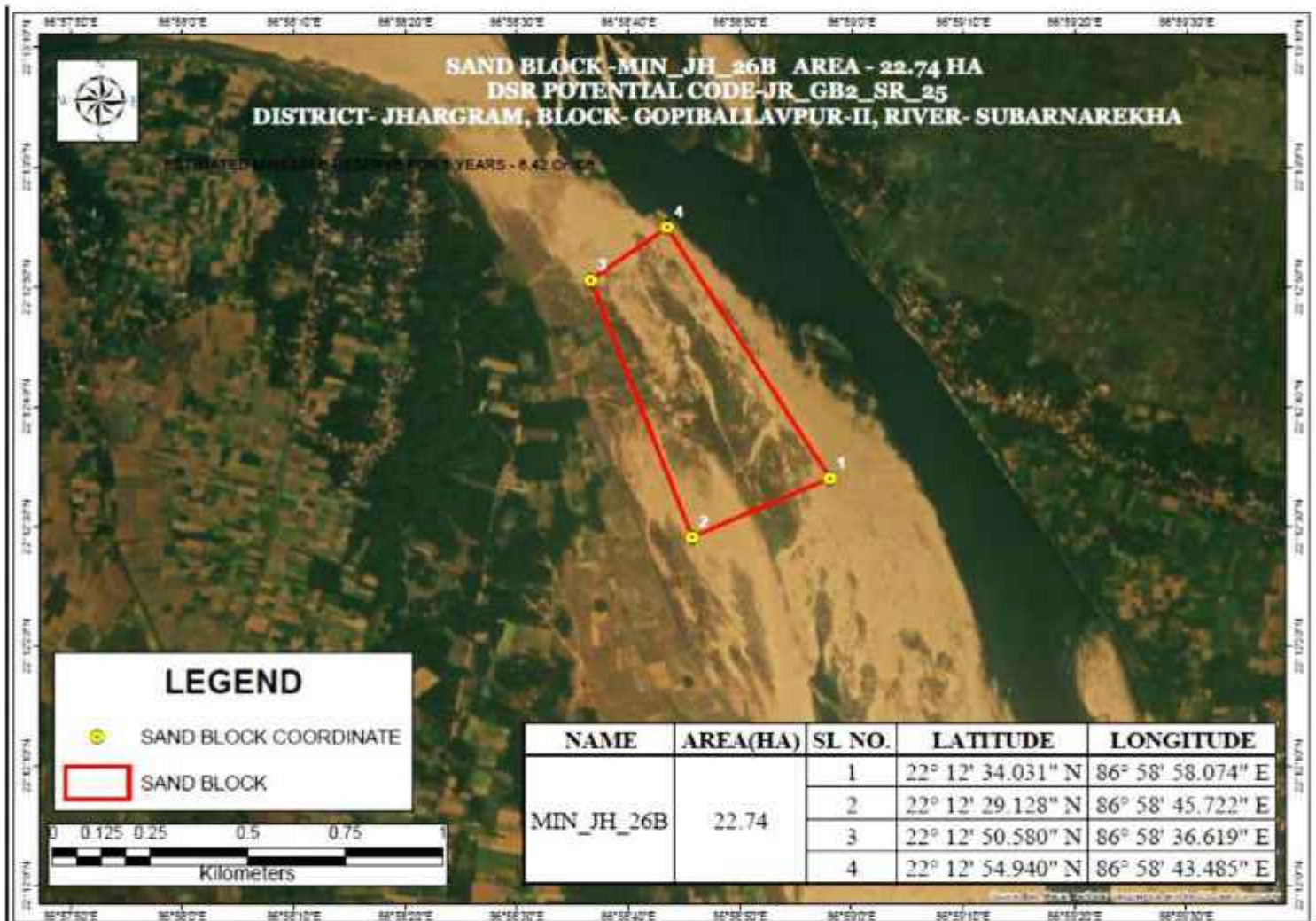
## Geo-reference co-ordinate of the sand block



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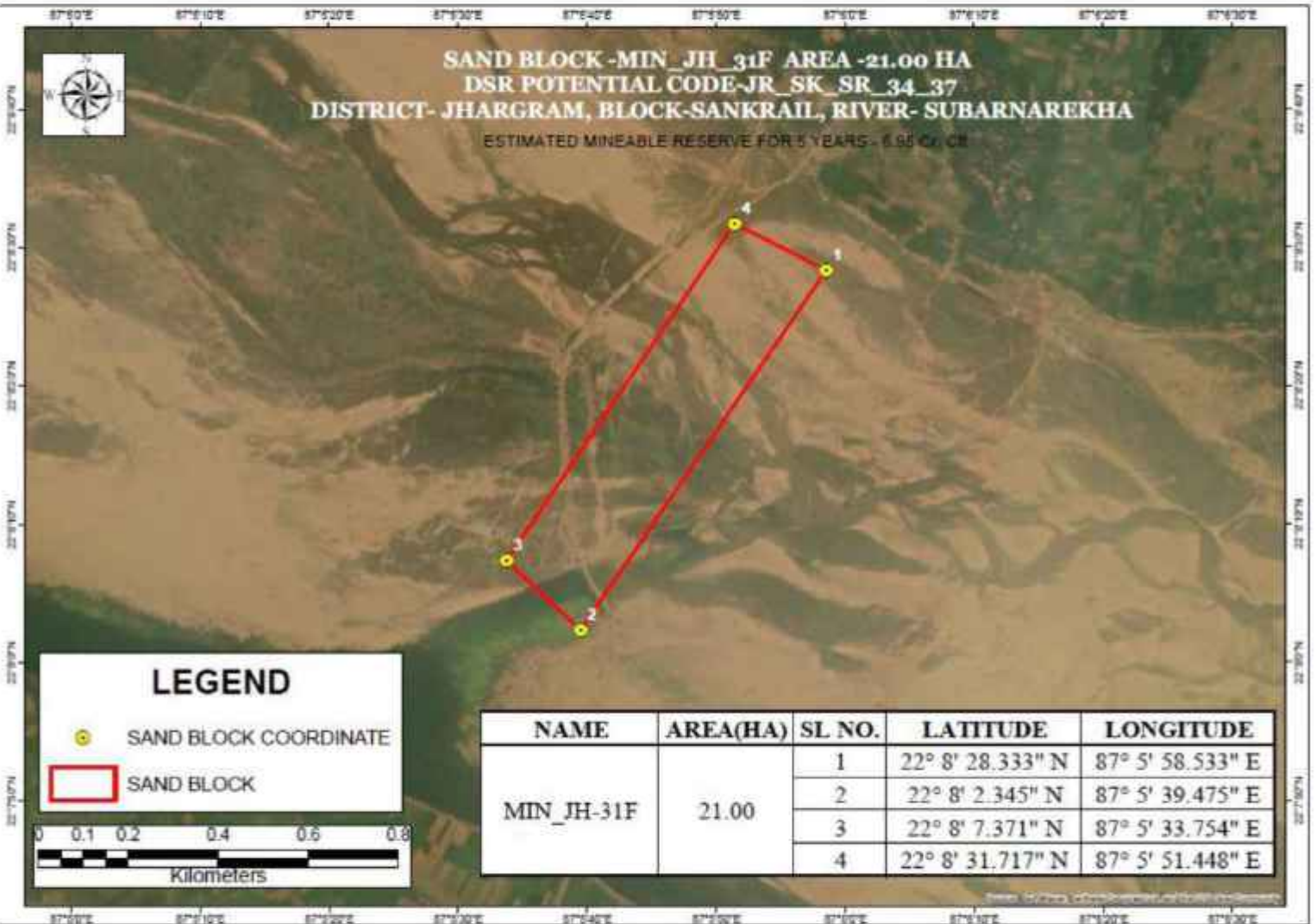
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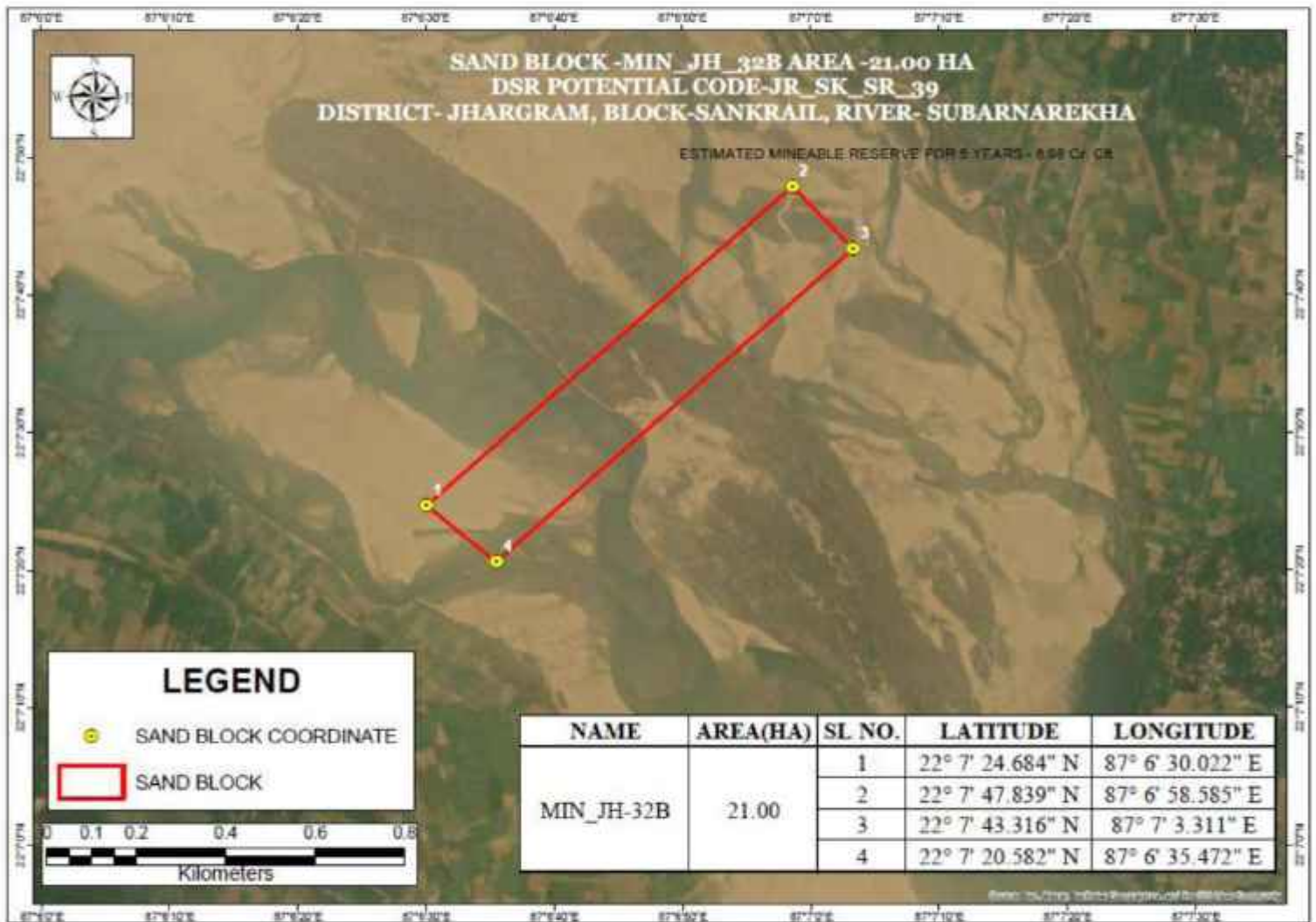
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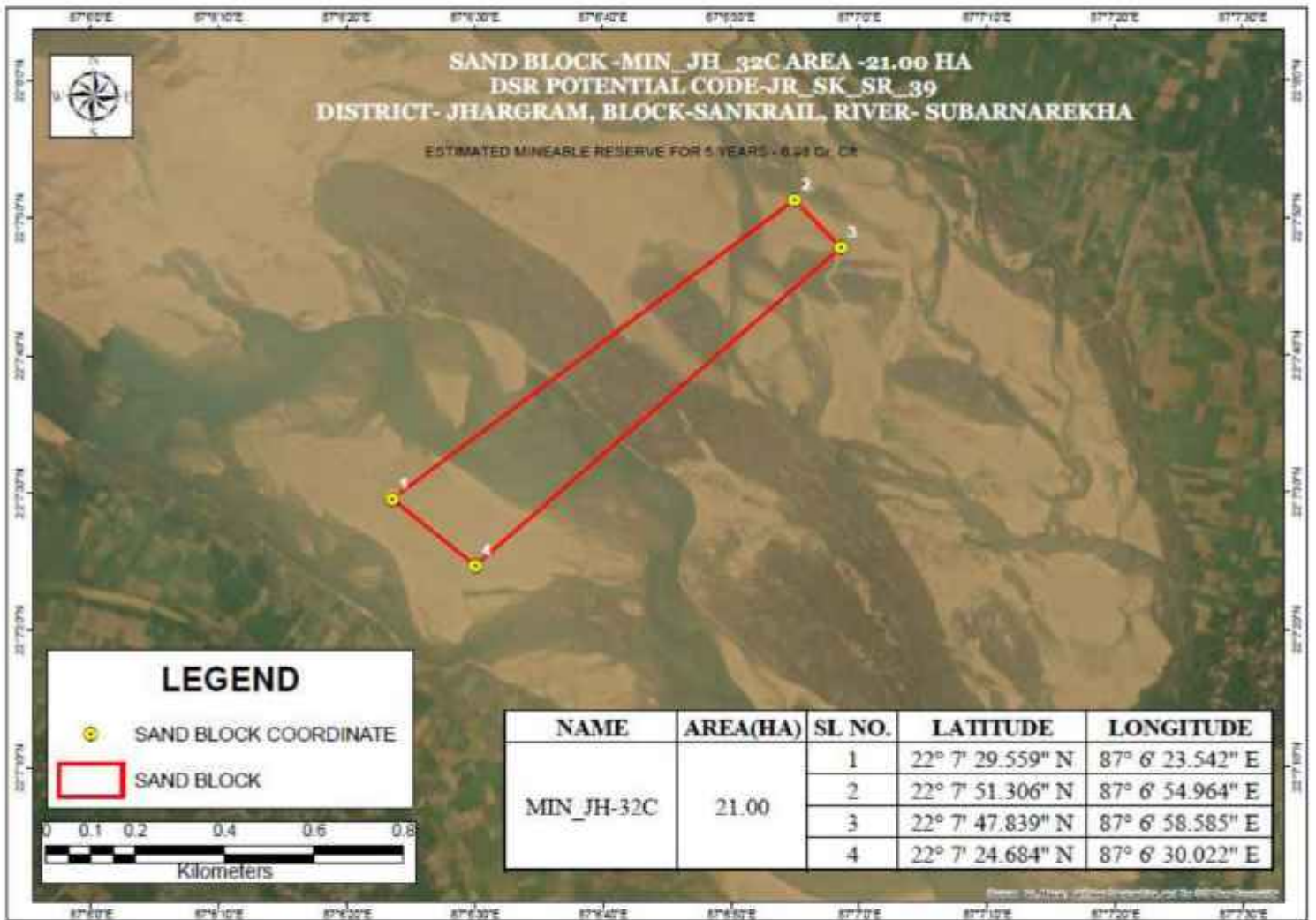
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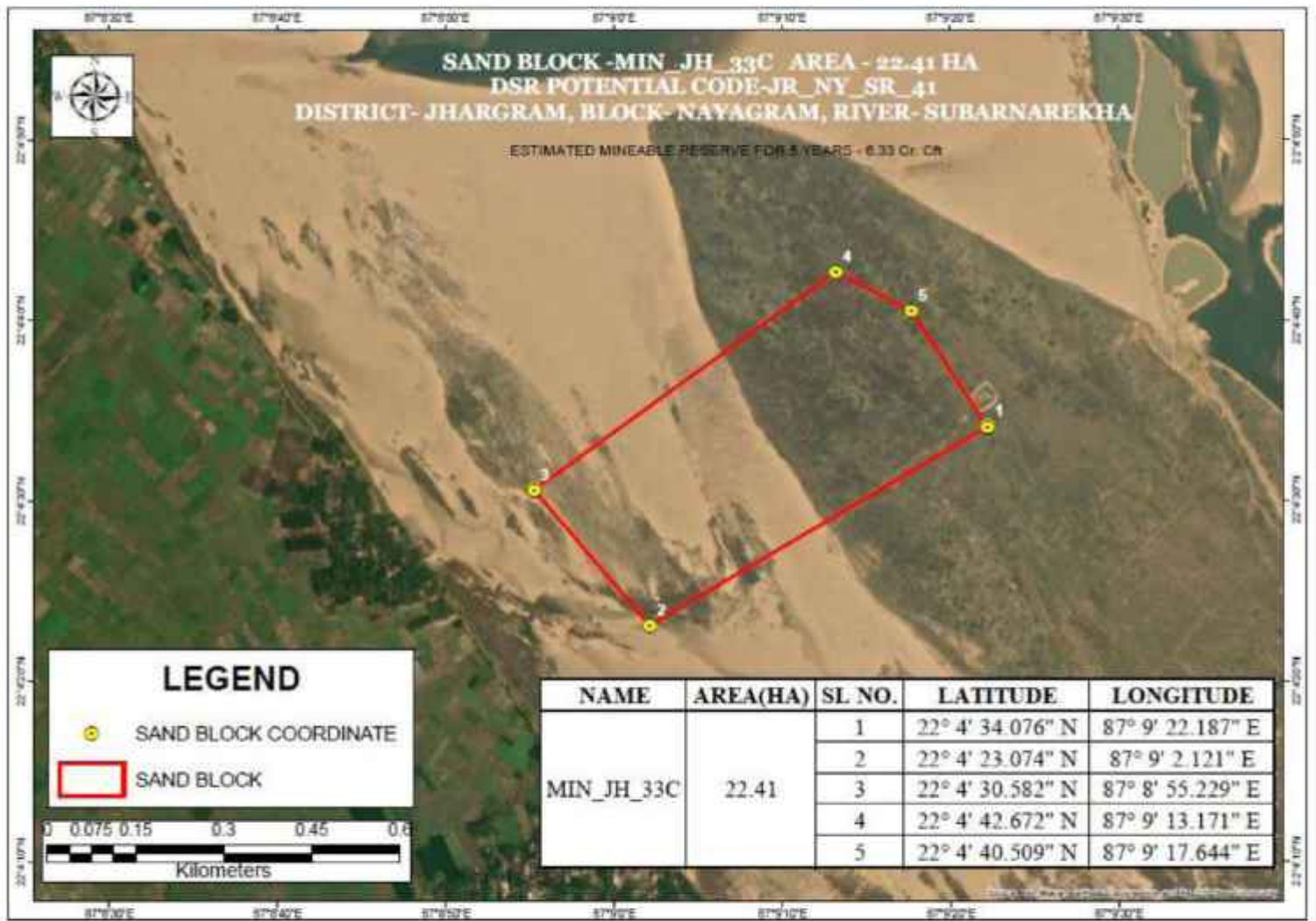
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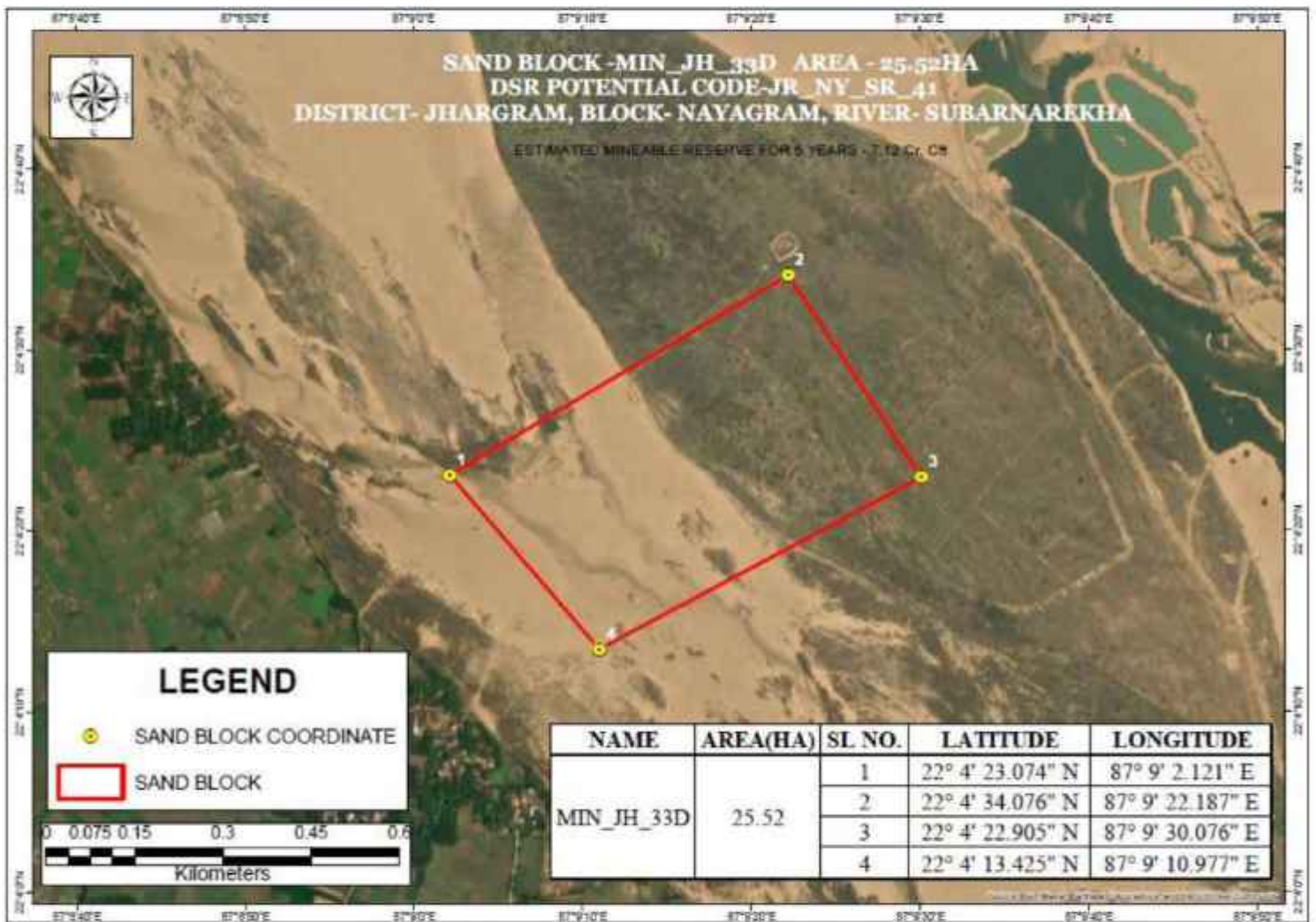
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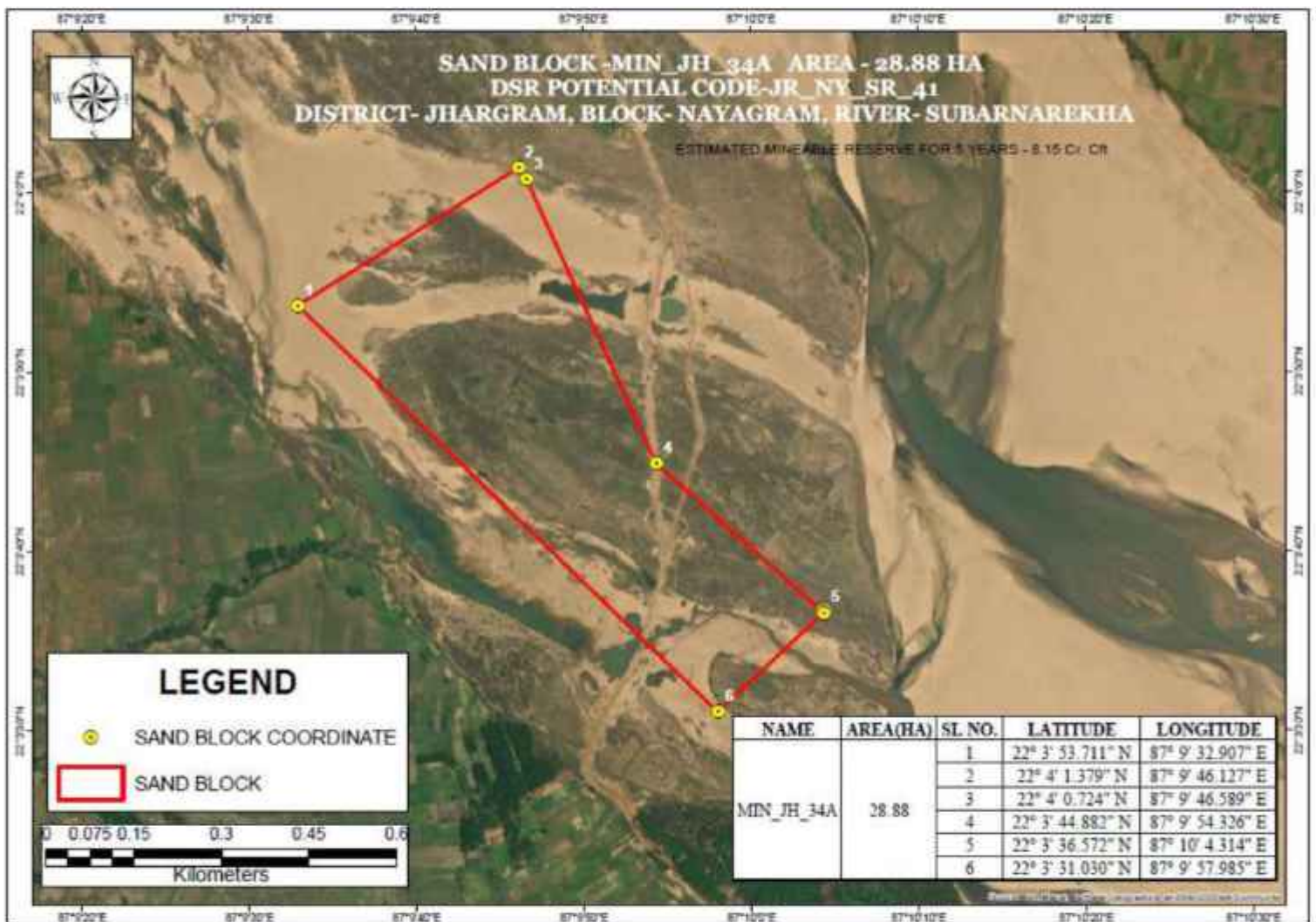
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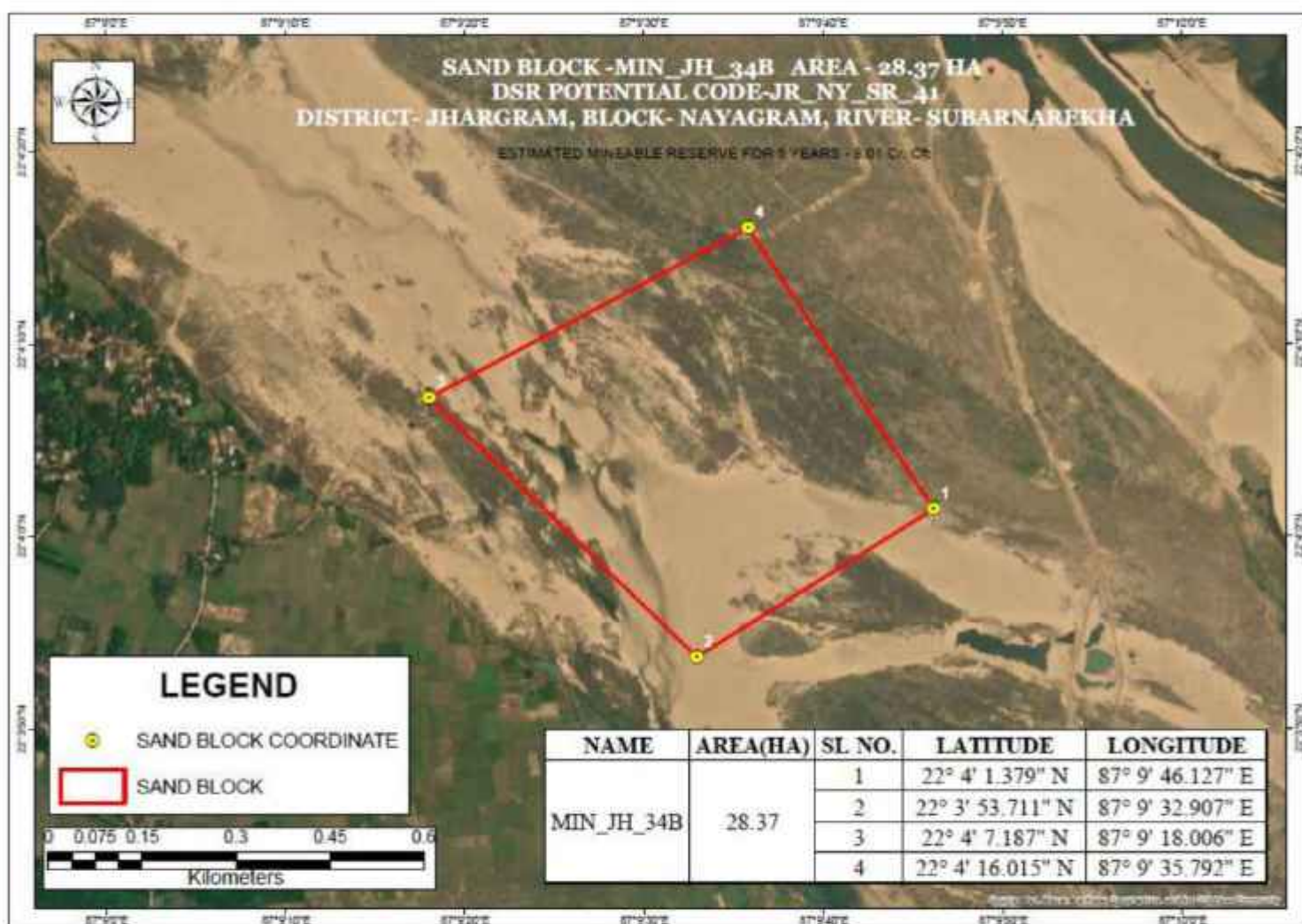
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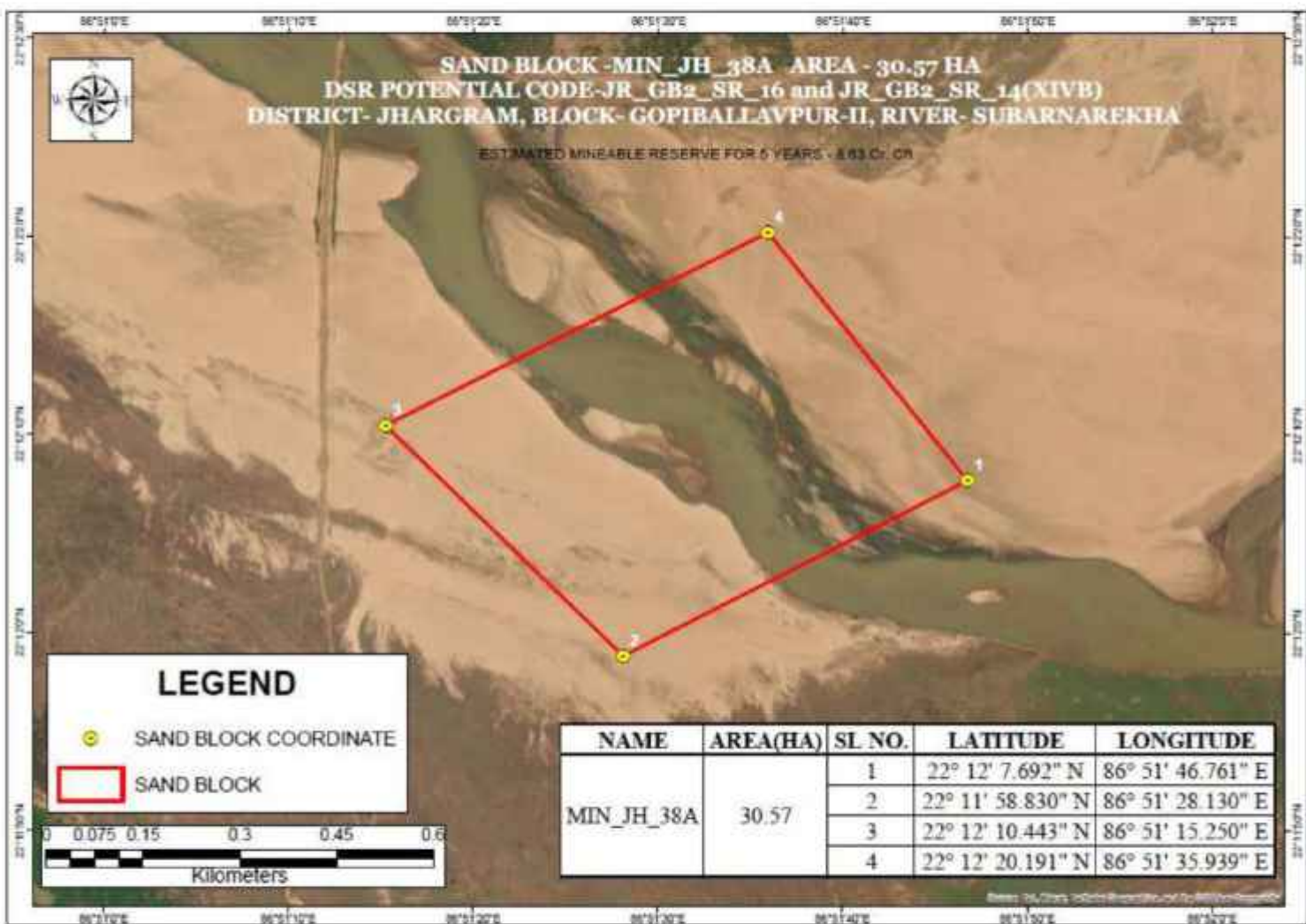
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## Geo-reference co-ordinate of the sand block



### Geo-reference co-ordinate of the sand block







Galaxy S23

# "VAKALATNAMA"

Before NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. OF 2025/EZ

(Under Section 18 read with Sections 14, 15 of National Green Tribunal Act 2010)

## IN THE MATTER OF:

### IN THE MATTER OF:

Ashok Khamri,  
Son of Bankim Khamri,  
Vill-Nayabasan, P.O & P.S Gopiballavpur,  
District-Jhargram, PIN-721506;

.....APPLICANT

VERSUS

The Chairman and Managing Director  
West Bengal Mineral Development and Trading  
Corporation Limited, (WBMDTCL) And Ors;

...RESPONDENTS

## VAKALATNAMA

I, Ashok Khamri, Son of Bankim Khamri, aged about 65 years, by occupation- Business; residing at Vill-Nayabasan, P.O & P.S Gopiballavpur, District-Jhargram, PIN-721506; the applicant herein, do appoint Ms. Paushali Banerjee Advocate as our true and lawful Pleader/Advocate & attorneys to appear and act for me/us in the matter noted above to file suit written statement, conduct suit, appeal from original suit, order etc. And for that purpose to, do all acts and things, whatsoever in that connection including compromise of the above matter depositing in or withdrawing money from, filing or taking out of appear, document and payment order from Court referring matters in dispute between the parties here to arbitration, withdrawing the above matters with liberty to file fresh suit, sending properties released from attachment, filing execution or Miscellaneous cases and other petitions, bidding at execution-sale, obtaining payment form us out of Court, withdrawing custody and other fees and doing on my/our behalf such other acts, in the above matter as are.

I Certify that the contents of this Vakalat Nama was read out and explained in my presence to the Executants who appeared perfectly to understand the same and made their respective signature in my presence;

Executed before me this 14 day of February, 2025

Accepted by me

*Paushali Banerjee*

Pousali Banerjee (Advocate)  
NPS Business Center, Ground Floor,  
7a Kiron Shankar Road,  
Kolkata- 700001

Accepted by me

*Kalyan Sengupta*

Kalyan Sengupta (Advocate)  
In The High court at Calcutta,  
Bar Association, Room No-5,  
Kolkata-700 001  
Email: [ksgadv@gmail.com](mailto:ksgadv@gmail.com)

*Paushali Banerjee*